

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/24996/2026	CHANDAN DEHURY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	GONDIA /336 /2026 () //	
2	D-BLAPL/24999/2026	TAPAN JENA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALIAPAL /313 /2023 () //	AOR20220002787C202600117
3	D-BLAPL/25004/2026	PRAKASH PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /69 /2026 () //	
4	D-BLAPL/25006/2026	KANHU GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /237 /2024 () //	AOD20240000242C202600215
5	D-BLAPL/25008/2026	BENUDHAR BARIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BANSADA /279 /2025 () //	AOD20240000242C202600214
6	D-BLAPL/25012/2026	RATAN MONAL VS STATE OF ODISHA	APARESH BHOI VS	SPL.TASK FORCE /2 /2025 () //	AOR20220001814C202600020
7	D-BLAPL/25017/2026	RAJARAM BAGH VS STATE OF ODISHA	BISWAJIT NAYAK VS	TARBHA /159 /2026 () //	
8	D-BLAPL/25027/2026	SANTOSH KUMAR DALAI @ DALEI VS STATE OF ODISHA	SURESH KUMAR JENA VS	KOTINANDA /273 /2024 () //	
9	D-BLAPL/25033/2026	RANJAN KUMAR SWAIN VS STATE OF ODISHA	RAKESH KUMAR DAS VS	BADAGODA P.S. /180 /2026 () //	AOR20220001298C202600046
10	D-BLAPL/25039/2026	JAYARAM BHARASAGAR VS STATE OF ODISHA	CHITTA RANJAN MISHRA VS	SONEPUR /197 /2026 () //	
11	D-BLAPL/25040/2026	SWADHIN MAHAKUR VS STATE OF ODISHA	SK. ZAFARULLA VS	TARBHA /279 /2026 () //	

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12	D-BLAPL/25041/2026	SARTIKA KARNA VS STATE OF ODISHA	SK. ZAFARULLA VS	TARBHA /280 /2026 () //	
13	D-BLAPL/25042/2026	LAXMIDHAR BISWAL VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	POLASARA PS /682 /2024 () //	
14	D-BLAPL/25043/2026	SITRA @ AKBAR PAWAR VS STATE OF ODISHA	BIKASH KUMAR DASH VS	SUNDARGARH SADAR /301 /2024 () //	
15	D-BLAPL/25044/2026	PRAKASH PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOUDH /71 /2024 () //	
16	D-BLAPL/25045/2026	SUBRAT KARMI VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOUDH /183 /2019 () //	
17	D-BLAPL/25046/2026	SURJYA NARAYAN KARNA @ SURYA KARNA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	MANAMUNDA /239 /2026 () //	
18	D-BLAPL/25047/2026	LANDU @ DIPANTARA BISI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	MANAMUNDA /239 /2026 () //	
19	D-BLAPL/25055/2026	SUNIL PAGAL VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	/ /0 () //	
20	D-BLAPL/25056/2026	DWITI KRUSHNA BEHERA VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	/ /0 () //	
21	D-BLAPL/25060/2026	SITARAM SARANGI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	GOVINDPUR /53 /2025 () //	
22	D-BLAPL/25066/2026	BAPINA MALLICK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /576 /2026 () //	
23	D-BLAPL/25069/2026	JAGADANANDA NAYAK @ SASANI @ TUNIA	MANAS KUMAR CHAND	BHANDARIPOKHARI /301 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/25072/2026	ARJUN MAJHI	ASIT KUMAR JENA	CHITRAKONDA /182 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/25078/2026	VANDALAM SUBBARAO @ V. SUBBARAO	MANGU NANDY	CHITRAKONDA /40 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/25079/2026	ROMIO @ RAIMY KANDHAPAN @ KANDHAPANA	MANGU NANDY	MATHILI /89 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/25082/2026	SUSANTA MOHARANA	SUNIL KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/25091/2026	PRAKASH DEHURY	SUNIL KUMAR SWAIN	CHAKAPADA PS /79 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/25092/2026	ASHOK BEHERA @ BANGARA ASHOK	SULOCHANA PATRO	BADABAZAR /280 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/25096/2026	SIMA HIKOKA	BIJAYA KUMAR RAGADA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/25098/2026	NAGESH PADAL	JAJATI KESHARI KHUNTIA	POTTANGI /134 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/25100/2026	NANDU NAYAK	RONALISHA PRADHAN	JATNI P.S. /147 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/25107/2026	HEMANTA BAG @ BAGH	ABHILASH MISHRA	SONEPUR /161 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/25110/2026	HEMANTA BAG @ BAGHA	ABHILASH MISHRA	SONEPUR /237 /2026	
		VS	VS	()	

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35	D-BLAPL/25111/2026	STATE OF ODISHA HEMANTA BAG @ BAGH VS	ABHILASH MISHRA VS	// SONEPUR /252 /2025 ()	
36	D-BLAPL/25114/2026	STATE OF ODISHA NISHAKAR BEHERA VS	AMLAN SHAKTI PAUL VS	// BARKOTE /200 /2007 ()	
37	D-BLAPL/25116/2026	STATE OF ODISHA BABU @ SUBHAM KUMAR SINGH VS	BIBHU PRASAD DAS VS	// PARADEEP MODEL /54 /2026 ()	
38	D-BLAPL/25120/2026	STATE OF ODISHA DEEPAK SAHOO @ SIBUNA @ RAHUL VS	AMLAN SHAKTI PAUL VS	// NACHUNI /209 /2026 ()	
39	D-BLAPL/25129/2026	STATE OF ODISHA ABHISEK SETHI VS	JAYANTA KUMAR PADHI VS	// BAGHAMARI /225 /2026 ()	
40	D-BLAPL/25133/2026	STATE OF ODISHA BHAGABAN BAGARTY VS	BISWAJIT NAYAK VS	// LACHHIPUR /134 /2024 ()	
41	D-BLAPL/25140/2026	STATE OF ODISHA SANTOSH GOUDA VS	SARAT KUMAR JENA VS	// / /0 ()	
42	D-BLAPL/25143/2026	STATE OF ODISHA Jadu Behera VS	Babita Dash VS	// // ()	AOD20230000734C202600011
43	D-BLAPL/25150/2026	State of Orissa Sarat Chandra Garnaik VS	PARTHA SARATHI TRIPATHY VS	// // ()	AOR20220001649C202600005
44	D-BLAPL/25155/2026	State of Orissa SILU @ SITARAM RANA VS	ASISH KUMAR RAY VS	// SORO /579 /2026 ()	
45	D-CMP/38620/2026	STATE OF ODISHA MAHENDRA KUMAR PANDEY VS	ASWINI KUMAR DASH VS	// // ()	
		PHULENDRA KUMAR PANDEY		//	

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46	D-CMP/38623/2026 CMP/1385/2026	M/S. 3344 MADHUSUDAN DASH SECURITY AGENCY, Bhubaneswar VS MAHANADI COALFIELDS LTD., SAMBALPUR	SHUBHAM SWAIN VS AMIT PRASAD BOSE	// SR CIVIL JUDGE (COMMERCIAL COURT) AT SAMBALPUR(Sambalpur) CS/0000017/2025	
47	D-CMP/38630/2026	SANTILATA PATRA VS ASHUTOSH PATRA	AMIT PRASAD BOSE VS	// 0 //	
48	D-CMP/38631/2026	M/S. VISWAKARMA FEEDING AGENCY, KEONJHAR VS RAJANI CHOWDHURY	AMIT PRASAD BOSE VS	// 0 //	
49	D-CMP/38642/2026	JYOTI PRAKASH DASH VS AJIT KUMAR SAHU	NIRANJAN SINGH (1) VS	// 0 //	
50	D-CMP/38672/2026 CMP/1386/2026	MR. PRABHU CHARAN MOHANTY VS ST. XAVIERS EDUCATIONAL AND CHARITABLE TRUST, CUTTACK	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK(Cuttack) CS/0000848/2026	
51	D-CMP/38681/2026	BILASINI SETHI VS BHAGIRATHI SETHI	ADYASIDHI MISHRA VS	// 0 //	
52	D-CMP/38685/2026	SURTI PRIYA VS KULU SAHOO	KALINGA KESHARI MOHAPATRA VS	// 0 //	
53	D-CMP/38739/2026	MINAKSHI SAHOO VS NARENDRA KUMAR SAHOO	SUVASHISH PATTANAIK VS	// 0 //	
54	D-CMP/38797/2026	GOKUL CHANDRA CHOUDHURY VS KHIROD KUMAR NAYAK	BAMADEV BARAL VS	// 0 //	
55	D-CMP/38805/2026	GOKUL CHNADRA CHOUDHURY VS KHIROD KUMAR NAYAK	BAMADEV BARAL VS	// 0 //	
56	D-CMP/38823/2026	RABINDRA PRADHAN VS GANGADHAR MOHARANA	SUBHADUTTA ROUTRAY VS	// 0 //	
57	D-CMP/38848/2026	SATYA NARAYAN PANIGRAHI	RABINDRA KUMAR SAHOO	//	

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		VS	VS	0	
		RATNA MANJARI PANIGRAHI		//	
58	D-CMP/38852/2026	SATY NARAYAN AGRAWAL@SATYA NARAYAN AGRAWAL	RAVINDRA KUMAR SAHOO	//	
		VS	VS	0	
		SHIBA SAHU		//	
59	D-CONTC/38600/2026	INDULATA PATRA	ADV.	//	
		VS	VS	0	
		SHUBHAM SAXENA, IAS		//	
60	D-CONTC/38602/2026	SATYAJIT TANMAY BAL	ADV.	//	
		VS	VS	0	
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//	
61	D-CONTC/38644/2026	BIRENDRA KUMAR BEHERA	ARPIT SIKDAR	//	
		VS	VS	0	
		AMARJEET PATTNAIK, SUPDT. ENGINEER, ELECTRICAL (SEEC), CUTTACK		//	
62	D-CONTC/38651/2026	SAGAR KUMAR RAY	JANMEJAYA KATIKIA	//	
		VS	VS	0	
		SUKHESMITA MAJHI, MINING OFFICER, KHURDA		//	
63	D-CONTC/38654/2026	HEMANTA KUMAR MOHANTY	ADV	//	AOR20220001600C202600235
		VS	VS	0	
		SUBHA SARMA, IAS, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT		//	
64	D-CONTC/38655/2026	DHARMU PARABHOI	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
65	D-CONTC/38660/2026	BIKRAM PRADHAN	PRAFULLA KUMAR KAR	//	AOD20220003518C202600027
		VS	VS	0	
		CHITHRU ARUMUGAM, DIRECTOR GENERAL	GOPABANDHU ACADEMY OF ADMINISTRATION, BHUBANESWAR		
66	D-CONTC/38665/2026	RAJAT KUMAR SINGH	ADV	//	AOD20240000639C202600030
		VS	VS	0	
		DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES, ODISHA		//	
67	D-CONTC/38668/2026	TILOTTAMA SETHI	ADV.	//	
		VS	VS	0	
		VIVEKANAND SHARMA, IPS		//	
68	D-CONTC/38687/2026	NITYANANDA MOHANTY	TUNA SAHU	//	
		VS	VS	0	

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69	D-CONTC/38701/2026	N.CHANDRASEKHAR, LIC HOUSING FINANCE LTD., BHUBANESWAR KRUSHNA CHANDRA MAHANTA VS	ADV. VS	// // 0	
70	D-CONTC/38727/2026	DUKHIA SOREN, DY GENERAL MANAGER, EASTERN TELECOM REGION (MTCE), KHURDA MAMINI PANDA VS	ADV. VS	// // 0	
71	D-CONTC/38753/2026	BIRENDRA KUMAR KORKORA, DIRECTOR, SECONDARY EDUCATION, ODISHA MANJULA BHOI VS	DHANANJAYA DAS VS	// // 0	
72	D-CONTC/38756/2026	SUDHANSU SEKHAR MISHRA, D.E.O., BOLANGIR S.DEVADAS VS	ADV. VS	// // 0	
73	D-CONTC/38760/2026	SOBHA SHARMA, I.A.S DIPTIRANJAN SETHI VS	BIJAY JENA VS	// // 0	
74	D-CONTC/38766/2026	MANOJ KUMAR ROUT, OPS(S), SUPERINTENDENT OF POLICE, BHADRAK MUKTAPRAVA JENA VS	MAHENDRA KUMAR SAHOO VS	// // 0	
75	D-CONTC/38768/2026	DR.N.THIRUMALA NAIK, IAS SANJAY KUMAR DAS VS	RAKESH KUMAR ROUTRAY VS	// // 0	
76	D-CONTC/38779/2026	SUMATI KUMAR MOHANTY, INSPECTOR IN CHARGE ATHAGARH POLICE STATION, CUTTACK BINATI MALLIK VS	ADV. VS	// // 0	
77	D-CONTC/38781/2026	THIRUMALA NAIK N., I.A.S T SANDEEP KUMAR DAS ALIAS T SANDEEP VS	Lambodar Achari VS	// // 0	AOR20220001311C202600112
78	D-CONTC/38804/2026	SUBU R, ACCOUNTANT GENERAL A AND E GANGADHAR MAHARANA VS	ADV. VS	// // 0	
79	D-CONTC/38806/2026	SUBHA SARMA, IAS HAREKRUSHNA SAMAL VS	ADV. VS	// // 0	
		SHUBHA SARMA, IAS		//	

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80	D-CONTC/38809/2026	SANATAN NAYAK VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	
81	D-CONTC/38811/2026	GOUTAM NAHAK VS DR.MAHESH MOHAN PANDA, DIRECTOR, HEALTH SERVICES, ODISHA	ADV. VS	// 0 //	
82	D-CONTC/38835/2026	RATNAKAR CHHOTRAY VS SUBHA SARMA, IAS	ADV. VS	// 0 //	
83	D-CONTC/38836/2026	DAMAYANTI PANI VS SUBHA SARMA, IAS	ADV. VS	// 0 //	
84	D-CONTC/38841/2026	ARUN KUMAR SWAIN VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	
85	D-CONTC/38845/2026	DURGA CHARAN RANA VS JAYANTA KUMAR JAYASINGH, (OAS)TAHASILDAR, BHUBANESWAR	SAIBRATA RATH VS	// 0 //	
86	D-CONTC/38846/2026	DEBABRATA MISHRA VS JAYANTA KUMAR JAYASINGH, (OAS)TAHASILDAR, BHUBANESWAR	SAIBRATA RATH VS	// 0 //	
87	D-CONTR/25023/2026	DEBILATA @ BEBILATA SAMAL VS TAPAN KUMAR NAYAK, I.I.C MARSHAGHAI POLICE STATION, KENDRAPARA	ADV. VS	//0 0 //	
88	D-CRLA/25022/2026	GOPABANDHU NAYAK @ NAIK VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	PATKURA /291 /2007 0 //	
89	D-CRLA/25026/2026	GOBINDA DANSENA VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	SAMBALPUR VIGILANCE /61 /2006 0 //	
90	D-CRLA/25048/2026	SIDHANT KUMHARIYA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	DHARMABANDHA PS /67 /2026 0 //	
91	D-CRLA/25095/2026	PRADEEP NAIK @ DIPU	CHAKRADHAR SINGH	NAYAKOT /31 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLA/25109/2026	JEJERAM BHUE	KIRTAN DANG	AMBABHONA /194 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLA/25127/2026	KAMALA BEHERA	ARUN KUMAR DAS-1	GANIA /57 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLA/25135/2026	PRADYUMNA KUMAR	ARIJEET MISHRA	BHARATPUR PS /717 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLA/25148/2026	SANIA GOUDA	SARAT KUMAR JENA	GANJAM PS /209 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLLP/25130/2026	STATE OF ODISHA	SATYABRATA MOHANTY,A.G.A.	RAGHUNATHPALI /19 /2025	LOD20240000172C202600283
		VS	VS	()	
		SUSANTA PANDA@ BABUNI		//	
97	D-CRLMA/25031/2026	LIPIKA NAYAK	PANCHANAN PANIGRAHI	NIMAKHANDI /142 /2026	AOD20250000009C202600104
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/25003/2026	SUDAM SAHOO	PRASANTA KUMAR SAHOO	MAHILA P.S.(BBSR) /43 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/25007/2026	NARESH KUMAR SWAIN	ASHOK KUMAR SAHOO	Tantiapal Marine /38 /2022	AOD20240000557C202600096
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/25010/2026	ANIL KUMAR GURU	BISWAMBAR MOHANTY	MAHILA P.S. BUXIBAZAR /106 /2024	
	CRLMC/2863/2026	VS	VS	DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack)	
		STATE OF ODISHA		ST/0000202/2025	
101	D-CRLMC/25015/2026	PARIKHITA BHOI	SUBASH CHANDRA PUSPALAKA	KEGAON /68 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/25021/2026	BASANTI MALIK @ MALLIK	RAMANIKANTA PATTANAIK	JAJPUR SADAR /184 /2025	
		VS	VS	()	

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103	D-CRLMC/25028/2026	STATE OF ODISHA ARUN KUMAR GOUDA VS	RABI NARAYAN MOHANTY VS	// BALUGAON P.S. /87 /2025 ()	
104	D-CRLMC/25029/2026	STATE OF ODISHA SHUBHAM@SUBHAM RAY VS	ARIJEET MISHRA VS	// BANTALA /72 /2018 ()	
105	D-CRLMC/25032/2026	STATE OF ODISHA RAJENDRA KUMAR MEENA VS	AMIT KUMAR SAHU VS	// TIKABALI /48 /2026 ()	AOR20220001298C202600047
106	D-CRLMC/25034/2026	STATE OF ODISHA PRAHALLAD CHANDRA MALICK VS	SHAKTI PRASAD RATH VS	// / /0 ()	
107	D-CRLMC/25036/2026	STATE OF ODISHA RAMESH KUMAR BEHERA VS	MITALEE JESTHI VS	// BHUBANESWAR VIGILANCE /27 /2020 ()	
108	D-CRLMC/25052/2026	STATE OF ODISHA(VIG.) TAPU@TAPAS RANJAN BARAL VS	SUSHANTA HARICHANDAN VS	// PATKURA /139 /2020 ()	
109	D-CRLMC/25059/2026	STATE OF ODISHA AJU SETHI@SUDARSAN SETHY VS	SITIKANT MISHRA VS	// JANKIA P.S. /37 /2001 ()	
110	D-CRLMC/25077/2026	STATE OF ODISHA SUDAM KARMI VS	BIKASH KARNA VS	// MANAMUNDA /271 /2026 ()	
111	D-CRLMC/25083/2026	STATE OF ODISHA SUSANTA KUMAR MISHRA VS	LAMBODOR ACHARI VS	// // ()	AOR20220001311C202600109
112	D-CRLMC/25084/2026	TOFAN MALIK BIJAYA KUMAR GAYA VS	RAGHUNATH DAS MOHAPATRA VS	// MALGODOWN /143 /2017 ()	AOD20260000004C202600007
113	D-CRLMC/25088/2026	STATE OF ODISHA SUSANTA KUMAR MISHRA VS TOFAN MALIK	LAMBODOR ACHARI VS	// // ()	AOR20220001311C202600110

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114	D-CRLMC/25089/2026	SUSANTA KUMAR MISHRA VS TOFAN MALIK	LAMBODOR ACHARI VS	// () //	AOR20220001311C202600111
115	D-CRLMC/25094/2026	SANJIB KUMAR PATI VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	BALASORE VIGILANCE /46 /2018 () //	
116	D-CRLMC/25099/2026	HEMANTA JANI VS STATE OF ODISHA	MANGU NANDY VS	/ /0 () //	
117	D-CRLMC/25106/2026	BIKRAM SWAIN VS STATE OF ODISHA	AMARENDRA SAHOO VS	LANJIGARH /88 /2025 () //	
118	D-CRLMC/25124/2026	SRIKANT CHANDRA SABAT VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	/ /0 () //	
119	D-CRLMC/25126/2026	BABULA GOUDA@BABULI GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /464 /2023 () //	
120	D-CRLMC/25134/2026	BIKASH MALIK VS STATE OF ODISHA	AYESHKANTA TRIPATHY VS	/ / () //	AOR20250001113C202600039
121	D-CRLMC/25137/2026	MADHUSUDAN BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	/ / () //	AOR20220001615C202600132
122	D-CRLMC/25139/2026	SUNIL KUMAR JENA VS NILAMADHABA BAKSHI	SATYANARAYAN MOHAPATRA VS	/ /0 () //	
123	D-CRLMC/25144/2026	GOURAV KUMAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /54 /2026 () //	AOD20240000069C202600037
124	D-CRLMC/25145/2026	JUDHISTIRA@JUDHISTIR KANHAR VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	PHIRINGIA /268 /2024 () //	AOD20240000587C202600156
125	D-CRLMC/25147/2026	SAROJ KUMAR PANDIA	RAJEET ROY	ULLUNDA /81 /2021	AOR20220001462C202600098

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/25149/2026	NIRANJAN MOHARANA	ARUN KUMAR BUDHIA	//	AOD20240000603C202600028
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/25153/2026	MADHABI GHOSH	SARAT KUMAR ACHARYA	AIR FIELD P.S. /281 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/25154/2026	SAMBIT HATI @ SLU @ ILU HATI	AMLAN SHAKTI PAUL	CHANDAKA P.S. /79 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/25156/2026	BULU BALIARSINGH	RABINDRA NATH PANDA	MOHANA /21 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/25002/2026	INFORMANT	ANUPAM RATH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/25005/2026	DR.PRADIPTA KUMAR PRADHAN@PRADIPTA KUMAR PRADHAN	CHINMAY M DASH	//	AOD20240000821C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/25018/2026	PAWAN KUMAR JAJODIA	GOPABANDHU DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/25025/2026	SURESH DAS	ARIJEET MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/25037/2026	JYOTIRMAYEE BEHERA	SUBHRANSU BHUSAN MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/25038/2026	ILU PRADHAN	MITHUN KUMAR PRADHAN	/ /0	
		VS	VS	()	
		THE STATE OF ODISHA		//	
136	D-CRLMP/25080/2026	SAMPAD KUMAR BARIK	KEDAR CHANDRA SARANGI	/ /0	
		VS	VS	()	

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137	D-CRLMP/25085/2026	STATE OF ODISHA BALIRAM NAYAK VS	JANAKI KANTA MAHAPATRA VS	// / /0 0	
138	D-CRLMP/25086/2026	STATE OF ODISHA UPENDRA NATH ROUT VS	JANAKI KANTA MAHAPATRA VS	// / /0 0	
139	D-CRLMP/25090/2026	STATE OF ODISHA BYASDEV PAL VS	JANAKI KANTA MAHAPATRA VS	// / /0 0	
140	D-CRLMP/25097/2026	STATE OF ODISHA PRASANTH SATPATHY VS	TUKUNA KUMAR MISHRA VS	// / /0 0	
141	D-CRLMP/25113/2026	STATE OF ODISHA SANJAY KUMAR DAS VS	RAKESH KUMAR ROUTRAY VS	// / /0 0	
142	D-CRLMP/25122/2026	STATE OF ODISHA ANCHAL BISWAL VS	KULDEEP MOHANTY VS	// / /0 0	AOD20240000012C202600255
143	D-CRLMP/25151/2026	STATE OF ODISHA BIDYUT BHUSAN KAR VS	ACHYUTANANDA PATTANAIK VS	// / / 0	AOD20240000586C202600237
144	D-CRLMP/25152/2026	STATE OF ODISHA SNEHASISH DAS VS	HARAPRASAD PANDA VS	// / /0 0	
145	D-CRLMP/25157/2026	STATE OF ODISHA BILASINI DEI VS	BIPLABA P.B. BHALI VS	// / /0 0	
146	D-CRLREV/25009/2026	STATE OF ODISHA KHIRASINDHU SAHU VS	JNYANANANDA PANDA VS	// / /0 0	
147	D-CRLREV/25030/2026	STATE OF ODISHA RUDRA NARAYAN MISHRA VS	SUSANTA KUMAR BARAL VS	// / /0 0	
		STATE OF ODISHA		//	

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148	D-CRLREV/25057/2026	NIRUTA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /164 /2024 () //	
149	D-CRLREV/25076/2026	NAMITA NAYAK VS STATE OF ODISHA	BALARAM NAYAK VS	MAHAKALPARA /112 /2026 () //	
150	D-CRLREV/25102/2026	RAJU @ RAJMOHAN BANUA @ RAJMOHAN BHATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /10 /2010 () //	
151	D-CRLREV/25141/2026	TAPAN KUMAR NAHAK VS STATE OF ODISHA	DEBASNAN DAS VS	JAGATSINGPUR /117 /2025 () //	
152	D-CRLREV/25146/2026	BASANTA KUMAR PALTASINGH VS BISWASHREE PALTASINGH	DEBASISH SAMAL VS	//0 () //	
153	D-CRP/38837/2026	KAMALA SWAIN VS SULOCHANA SWAIN ALIAS SULOCHANA BHOLE	VIVASWAT MOHAPATRA VS	// () //	AOR20220001551C202600035
154	D-EXP/38678/2026	BRAJABANDHU SETHI VS AMRIT RUTURAJ, I.A.S.	ADV. VS	// () //	
155	D-EXP/38814/2026	M/S. BISWASWAR ROUT SECURITY AGENCY, CUTTACK VS PARADEEP PORT TRUST, JAGATSINGHPUR	SANTOSH KUMAR MAHANTY VS	// () //	
156	D-FAO/38635/2026	BARENDRA PRADHAN VS PRADHAN SANITARY AND TILES, ANGUL	AKSHYANGSHU SEKHAR NANDY VS	// () //	
157	D-FAO/38640/2026	VYOMAKESH RATH VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// () //	
158	D-FAO/38737/2026	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD., BHUBANESHWAR VS ALOK KUMAR ROUT	PRANAB KUMAR TRIPATHY VS	// () //	
159	D-FAO/38784/2026	RAJKISHORE JENA	MAHENDRA KUMAR SAHOO	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-FAO/38792/2026	SUNAKAR DAS	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-JCRLA/25115/2026	DEBA HANSDAH	ADV.	BASTA /323 /2021	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-LAA/38847/2026	SOLEMA KHATUN	KISHORE KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-MACA/38608/2026	PINKI NAYAK	BIRANCHI NARAYAN RATH	//	
		VS	VS	0	
		TRUPTIMAYEE PANDA		//	
164	D-MACA/38615/2026	SRIMATI PENTHOI	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		BISWARANJAN ROUTRAY		//	
165	D-MACA/38625/2026	M/S. NATIONAL INSURANCE CO.LTD., BBSR	NITISH KUMAR MISHRA	//	
		VS	VS	0	
		GOBINDA BEHERA		//	
166	D-MACA/38669/2026	THE D.M., ORIENTAL INSURANCE COMPANY LTD., SAMBALPUR	SANDEEP K KHAN	//	
		VS	VS	0	
		RAM CHANDRA SABAR		//	
167	D-MACA/38673/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY, BILASWAR	NANDAN CHANDRA	//	
		VS	VS	0	
		RAMESH CHANDRA BARAD		//	
168	D-MATA/38798/2026	JANAKI PANDA	SARASWATI SENAPATI	//	
		VS	VS	0	
		PURUSOTTAM PATI		//	
169	D-MSA/38690/2026	SECRETARY, ODISHA REAL ESTATE AUTHORITY, BHARATPUR	BHARAT SWARATHI NAYAK	//	
		VS	VS	0	
		M/S. MANI TIRUMALA PROJECTS PVT. LTD., KOLKATA		//	
170	D-MSA/38697/2026	SECRETARY, ODISHA REAL ESTATE AUTHORITY, BHARATPUR	BHARAT SWARATHI NAYAK	//	
		VS	VS	0	

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171	D-RSA/38664/2026	WELCON INFRASTRUCTURE PVT. LTD., KHURDA BINOD KUMAR KHANDELWAL VS LALATENDU MOHANTY	ABHISHEK DASH VS	// // 0 //	AOD20240000186C202600063
172	D-RSA/38676/2026	BIDU SAHU VS SAEBANI SAHU	SUSHANTA KUMAR JOSHI VS	// 0 //	
173	D-RSA/38762/2026	PURUSOTTAM PATRA @ PURUSOTTAM SAHU VS HARIHAR SAHOO	ARUN KUMAR MISHRA VS	// 0 //	
174	D-TRP(C)/38851/2026	SWOYAMSHRIYA PRIYADARSHINI SAHOO VS SANJAY SAHOO	PRATAP CHANDRA MISHRA VS	// 0 //	
175	D-WA/38628/2026	STATE OF ODISHA VS PUSPANJALI OTA	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202600302
176	D-WA/38647/2026	STATE OF ODISHA VS JHARANA SAMANTA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000200C202600286
177	D-WA/38649/2026	STATE OF ODISHA VS BIBHUDATTA PRADHAN	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000172C202600282
178	D-WA/38650/2026	BINODINI MALLICK VS ADDL. DISTRICT MAGISTRATE, KANDHAMAL	PAGYAN PARAMITA MOHANTY VS	// 0 //	
179	D-WA/38662/2026	ASHOK KUMAR ROUTRAY VS REGISTRAR UTKAL UNIVERSITY,BHUBANESWAR	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202600163
180	D-WA/38663/2026	NITYANANDA MALLA VS REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202600164
181	D-WA/38707/2026	PRINCIPAL SECRETARY TO GOVT., HOME DEPARTMENT VS RAMAKANTA MOHANTY	DEBASHIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000200C202600287

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182	D-WA/38749/2026	STATE OF ODISHA VS CHITTA RANJAN BARIK	DEBASHIS TRIPATHY,A.G.A VS NAVEEN, BHUPAL	// 0 //	LOD20240000194C202600303
183	D-WA/38840/2026	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BURLA VS DR. SANGHAMITRA SAHOO	NAVEEN, BHUPAL VS NAVEEN, BHUPAL	// 0 //	
184	D-WA/38844/2026	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BURLA VS DR.LIPSA DASH	NAVEEN, BHUPAL VS NAVEEN, BHUPAL	// 0 //	
185	D-WP(C)/38599/2026	SASMITA SWAIN VS THE SUB COLLECTOR, BALESWAR	RAJESH RANJAN SAHOO VS RAJESH RANJAN SAHOO	// 0 //	
186	D-WP(C)/38601/2026	BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS TAPAN KUMAR BISWAL	// 0 //	
187	D-WP(C)/38603/2026	RASHMI RANJAN MUKHI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS HEMANTA KUMAR MOHANTA	// 0 //	
188	D-WP(C)/38604/2026	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	SIBA PRASAD SWAIN VS SIBA PRASAD SWAIN	// 0 //	
189	D-WP(C)/38605/2026	PRAMANIK PRADHAN VS STATE OF ODISHA	SIBA PRASAD SWAIN VS SIBA PRASAD SWAIN	// 0 //	
190	D-WP(C)/38606/2026	KABIRAJ BEHERA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS SIBA PRASAD SWAIN	// 0 //	
191	D-WP(C)/38607/2026	SURENDRA CHANDRA SINGH VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS BHASKAR CHANDRA PANDA	// 0 //	
192	D-WP(C)/38609/2026	RAMANATH DHAL VS STATE OF ODISHA	SIBA PRASAD SWAIN VS SIBA PRASAD SWAIN	// 0 //	
193	D-WP(C)/38610/2026	KRISHNA CHANDRA BARADA	SIBA PRASAD SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/38611/2026	BAIKUNTHA SINGH	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/38612/2026	CHITTARANJAN SWAIN @ SINGH	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/38613/2026	MALAYA KUMAR BARIK	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/38614/2026	PITAMBAR JENA	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/38616/2026	TOPHAN MALLICK	PRATYASISH MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/38617/2026	TARAKANTA SENAPATI	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/38618/2026	M/S. RAJ KISHORE SAHU, JAJPUR	NAIBEDYA PRASAD SAMAL	//	
		VS	VS	0	
		THE PRINCIPAL COMMNR. OF CENTRAL GOODS AND SERVICE TAX, BBSR		//	
201	D-WP(C)/38619/2026	GIRISH KUMAR DEEP	HALADHAR SETHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/38621/2026	KAMALIMI NAYAK	BRAJA KISHOR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/38622/2026	METRO SIGN, 440, SAHEED NAGAR, BHUBANESWAR	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/38624/2026	MAA DAKHINAKALI SHG, ANCHULI, GANJAM	ARIJEET MISHRA	//	
	WP(C)/26489/2026	VS	VS	0	

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		STATE OF ODISHA		//	
205	D-WP(C)/38626/2026	KISHORE CHANDRA ROUTRAY	KRISHNA CHANDRA SAHU	//	
	WP(C)/26436/2026	VS	VS	0	
		STATE OF ODISHA		//	
206	D-WP(C)/38627/2026	OM NAMAHA SIVAYA, SHG, KOLASINGI	ARIJEET MISHRA	//	
	WP(C)/26462/2026	VS	VS	0	
		STATE OF ODISHA		//	
207	D-WP(C)/38629/2026	MAA SARASWATI WSHG, CHINGUDIGHAI, GANJAM	ARIJEET MISHRA	//	
	WP(C)/26479/2026	VS	VS	0	
		STATE OF ODISHA		//	
208	D-WP(C)/38632/2026	UPENDRA KUMAR NAYAK	PRINCE PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
209	D-WP(C)/38633/2026	MAKARDHWAJ ROUT	DEBADATTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
210	D-WP(C)/38634/2026	SAROJ KUMAR MOHANTY	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
211	D-WP(C)/38636/2026	BERHAMPUR SCHOOL OF NURSING, GANJAM	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
212	D-WP(C)/38637/2026	JYOTSHNAMAYEE MOHAPATRA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
213	D-WP(C)/38638/2026	NARENDRA SAHANI	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
214	D-WP(C)/38639/2026	BISMITA PANIGRAHI	AKSHAYA KUMAR DORA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
215	D-WP(C)/38641/2026	KRUSHNA CHANDRA MISHRA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA, BHUBANESWAR		//	

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216	D-WP(C)/38643/2026	N.GEETANJALI REDDY VS INDIAN OIL CORPORATION LTD.,BHUBANESWAR	SANJEEB BEHARA VS INDIAN OIL CORPORATION LTD.,BHUBANESWAR	// 0 //	
217	D-WP(C)/38645/2026	SASANKA SEKHAR RAY VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS STATE OF ODISHA	// 0 //	
218	D-WP(C)/38646/2026	AJIT KUMAR MOHAPATRA VS CHIEF SECRETARY TO GOVT.OF ODISHA, BHUBANESWAR	SUBHRANSU BHUSAN MOHANTY VS CHIEF SECRETARY TO GOVT.OF ODISHA, BHUBANESWAR	// 0 //	
219	D-WP(C)/38648/2026	PRAMIT SAMAL VS MONICA D.SAMAL	RAJAT KUMAR PANDA VS MONICA D.SAMAL	// 0 //	
220	D-WP(C)/38652/2026	PRAMIT SAMAL VS MONICA D.SAMAL	RAJAT KUMAR PANDA VS MONICA D.SAMAL	// 0 //	
221	D-WP(C)/38653/2026	BANDALA MAJHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
222	D-WP(C)/38656/2026	BIPRA MONDAL VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	// 0 //	
223	D-WP(C)/38657/2026	MILAN NAG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
224	D-WP(C)/38658/2026	BABULU BAG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
225	D-WP(C)/38659/2026 WP(C)/26507/2026	SATYA NARAYAN PADHI VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS STATE OF ODISHA	// 0 //	
226	D-WP(C)/38661/2026 WP(C)/26510/2026	PURNA CHANDRA CHOUDHURY VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS STATE OF ODISHA	// 0 //	
227	D-WP(C)/38666/2026	SANTOSH KUMAR RATH	SOUMIK SPANDAN TRIPATHY	//	

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	WP(C)/26502/2026	VS STATE OF ODISHA	VS	0 //	
228	D-WP(C)/38667/2026	JIBAN SINGH MUNDA VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //	
229	D-WP(C)/38670/2026	TUNA SETHI VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //	
230	D-WP(C)/38671/2026 WP(C)/26508/2026	PRATIVA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
231	D-WP(C)/38674/2026	K.ISWAR RAO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
232	D-WP(C)/38675/2026	AJYOTI SARAB VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
233	D-WP(C)/38677/2026	KALANDI CHARAN PATI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
234	D-WP(C)/38679/2026	PARAMESWAR MOHANTA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
235	D-WP(C)/38680/2026	KAMALA MOHAPATRA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
236	D-WP(C)/38682/2026	ARATI MOHAPATRA VS STATE BANK OF INDIA, MUMBAI	ALOK KUMAR MOHAPATRA VS	// 0 //	
237	D-WP(C)/38683/2026	SANYASI NAHAK VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //	
238	D-WP(C)/38684/2026	RAVINARAYAN CHHAND VS	SIDDHARTH PRASAD MISHRA VS	// 0	

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239	D-WP(C)/38686/2026	STATE OF ODISHA RAMAKANTA SARANGI VS	SIBASIS SAMANTARAY VS	// // 0	
240	D-WP(C)/38688/2026	STATE OF ODISHA PRASANNA KUMAR PANDA VS	SIBASIS SAMANTARAY VS	// // 0	
241	D-WP(C)/38689/2026	STATE OF ODISHA RABINDRA KUMAR MOHANTY VS	JAYDEEP PAL VS	// // 0	
242	D-WP(C)/38691/2026	ICICI BANK, VADODARA, GUJARAT RULI MOHANTA VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202600231
243	D-WP(C)/38692/2026	STATE OF ODISHA SURYANARAYAN TRIPATHY VS	RABINDRA KUMAR PATNAIK VS	// // 0	
244	D-WP(C)/38693/2026	STATE OF ODISHA HARIHAR SETHY VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202600232
245	D-WP(C)/38694/2026	STATE OF ODISHA PRAVAKAR PRADHAN VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202600234
246	D-WP(C)/38695/2026	STATE OF ODISHA SARASWATI NAYAK VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202600233
247	D-WP(C)/38696/2026	STATE OF ODISHA DILLIP KUMAR PATTANAIK VS	SAROJA KANTA SAMAL VS	// // 0	AOR20250001113C202600034
248	D-WP(C)/38698/2026	STATE OF ODISHA RAJ KISHORE MALLIK @ RAJA KISHOR MALLICK VS	PRAFULLA KUMAR KAR VS	// // 0	AOD20220003518C202600026
249	D-WP(C)/38699/2026	STATE OF ODISHA SABYASACHI PANDA VS UNION OF INDIA	SUSANTA KUMAR TRIPATHY VS	// // 0 //	

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250	D-WP(C)/38700/2026	RAJ KISHORE MALLIK @ RAJA KISHOR MALLICK VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS VS	// 0 //	AOD20220003518C202600028
251	D-WP(C)/38702/2026	JAJNADUTTA RAY VS ASIAN INSTITUTE OF PUBLIC HEALTH (AIPH) UNIVERSITY, BHUBANESWAR	SASANKA SEKHAR SATAPATHY VS VS	// 0 //	
252	D-WP(C)/38703/2026	D.SHANKAR RAO VS EMPLOYEES STATE INSURANCE CORPORATION	BHOKALI SETHI VS VS	// 0 //	AOR20220002897C202600005
253	D-WP(C)/38704/2026	GURU CHARAN BINDHANI VS STATE OF ODISHA	ARUN KUMAR PATRA VS VS	// 0 //	AOD20240000516C202600043
254	D-WP(C)/38705/2026	DIBASA KUMAR BARIK VS STATE OF ODISHA	PRATIK DASH VS VS	// 0 //	
255	D-WP(C)/38706/2026	Dr. RABINARAYAN SAMAL VS STATE OF ODISHA	SANDHYARANI PANI VS VS	// 0 //	AOR20230000010C202600128
256	D-WP(C)/38708/2026	KALPANA NAIK VS STATE OF ODISHA	SANDHYARANI PANI VS VS	// 0 //	AOR20230000010C202600129
257	D-WP(C)/38709/2026	RAGHUNATH DAS VS STATE OF ODISHA	SANDHYARANI PANI VS VS	// 0 //	AOR20230000010C202600130
258	D-WP(C)/38710/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KULIPARA VS STATE OF ODISHA	HOLIP KUMAR MOHAPATRA VS VS	// 0 //	AOD20220001927C202600122
259	D-WP(C)/38711/2026	SEFALI JENA VS ASIAN INSTITUTE OF PUBLIC HEALTH (AIPH) UNIVERSITY, BHUBANESWAR	SASANKA SEKHAR SATAPATHY VS VS	// 0 //	
260	D-WP(C)/38712/2026	BABAMANI SHG VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS VS	// 0 //	AOR20220001662C202600078
261	D-WP(C)/38713/2026	MANAGING COMMITTEE OF BEENAPANI HIGH SCHOOL, DISMARKA VS STATE OF ODISHA	HOLIP KUMAR MOHAPATRA VS VS	// 0 //	AOD20220001927C202600123

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/38714/2026	DEBENDRA KUMAR BEHERA	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/38715/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KISAN MOHAPATRA	HOLIPIS KUMAR	//	AOD20220001927C202600124
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/38716/2026	MAA BASULEI WSHG, SOLAPATA	Rajiv K. Mahanta	//	AOR20220001662C202600084
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/38717/2026	LOKANATH SHG, GORAMATI	Rajiv K. Mahanta	//	AOR20220001662C202600083
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/38718/2026	MAA LAXMI WOMEN SHG	Rajiv K. Mahanta	//	AOR20220001662C202600085
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/38719/2026	SATYABHAMA SHG, SAMARA	Rajiv K. Mahanta	//	AOR20220001662C202600079
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/38720/2026	S VENKATA RAO ALIAS VENKATA	Subham Sharma	//	AOD20220003503C202600047
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/38721/2026	KABITA SETHY	Subham Sharma	//	AOD20220003503C202600048
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/38722/2026	NAGALAPALI PRAKASH ALIAS NAGALAPALLI	Subham Sharma	//	AOD20220003503C202600049
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/38723/2026	SUMITRA KUMBHAR	Subham Sharma	//	AOD20220003503C202600050
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/38724/2026	JAI SHERR RAM WSHG	Rajiv K. Mahanta	//	AOR20220001662C202600077
		VS	VS	0	

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273	D-WP(C)/38725/2026	STATE OF ODISHA PROMOD KUMAR PATNAIK VS	Subham Sharma VS	// // 0	AOD20220003503C202600051
274	D-WP(C)/38726/2026	STATE OF ODISHA AKSHYA KUMAR BHOI VS	SANJIB MOHANTY VS	// // 0	AOR20220001611C202600165
275	D-WP(C)/38728/2026	STATE OF ORISSA SIMADRI KRISHNA MURTY ALIAS SIMHADRI VS	Subham Sharma VS	// // 0	AOD20220003503C202600052
276	D-WP(C)/38729/2026	STATE OF ODISHA B SATRUGHANA DORA VS	Subham Sharma VS	// // 0	AOD20220003503C202600053
277	D-WP(C)/38730/2026	STATE OF ODISHA KUSO BIDIKA VS	Subham Sharma VS	// // 0	AOD20220003503C202600054
278	D-WP(C)/38731/2026	STATE OF ODISHA SUBHAM MOHAPATRA VS	SUDHIR KUMAR MALLICK VS	// // 0	
279	D-WP(C)/38732/2026	STATE OF ODISHA BELARSAN MISAL ALIAS MESAL VS	Subham Sharma VS	// // 0	AOD20220003503C202600055
280	D-WP(C)/38733/2026	STATE OF ODISHA KABITA NIAMLA ALIAS NIMALA VS	Subham Sharma VS	// // 0	AOD20220003503C202600056
281	D-WP(C)/38734/2026	STATE OF ODISHA JALANDHAR SWAIN VS	Subham Sharma VS	// // 0	AOD20220003503C202600057
282	D-WP(C)/38735/2026	STATE OF ODISHA GALI SANJIBA RAO VS	Subham Sharma VS	// // 0	AOD20220003503C202600058
283	D-WP(C)/38736/2026	STATE OF ODISHA L MINA RAO VS	Subham Sharma VS	// // 0	AOD20220003503C202600059
		STATE OF ODISHA		//	

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284	D-WP(C)/38738/2026	LAXMIPRIYA DAS VS STATE OF ODISHA	HRITIK RANJAN DASH VS	// 0 //	AOR20250001113C202600040
285	D-WP(C)/38740/2026	PRANITA PALLAR VS	AYESHKANTA TRIPATHY VS	// 0 //	
286	D-WP(C)/38741/2026	SAROJ KUMAR KAR VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
287	D-WP(C)/38742/2026	DHIRENDRA SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
288	D-WP(C)/38743/2026	SANTOSH KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
289	D-WP(C)/38744/2026	GOBARDHAN MEHER VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
290	D-WP(C)/38745/2026	PRADIP KUMAR SUNA VS STATE OF ODISHA	SANAT KUMAR DAS VS	// 0 //	
291	D-WP(C)/38746/2026	AMIYA KUMAR BHOI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
292	D-WP(C)/38747/2026	KRUSHNA CHANDRA BHOI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
293	D-WP(C)/38748/2026	ALIVA JENA VS STATE OF ODISHA	AJAYA KUMAR BARIK VS	// 0 //	
294	D-WP(C)/38750/2026	BALARAM SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
295	D-WP(C)/38751/2026	NIRANJAN BEHERA	SOUMYA JYOTI BISWAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/38752/2026	DURGA RANI KARMAKAR	AJAYA KUMAR BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/38754/2026	RANJAN KUMAR SINGH	AJAYA KUMAR SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/38755/2026	GOPAL KRISHNA SATAPATHY	RASHMI KANTA ACHARYA	//	
		VS	VS	0	
		KUNALATA DEVI		//	
299	D-WP(C)/38757/2026	SANJUKTA DIKSHIT	AJAYA KUMAR BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/38758/2026	SURYA DAS	SOUMYA JYOTI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/38759/2026	KRISHNA CHANDRA NIMALU	SOUMYA JYOTI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/38761/2026	KULAMANI SA	AJAYA KUMAR BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/38763/2026	HRUSIKESH MOHAPATRA	SOUMYA JYOTI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/38764/2026	BHAGABAN MUGULI	SOUMYA JYOTI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/38765/2026	ANITA PRADHAN	SIVA SANKAR CHAINI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/38767/2026	M.C. OF DONGARIPALI U.P. SCHOOL, DONGARIPALI, MAHENDRA KUMAR SAHOO	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	

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307	D-WP(C)/38769/2026	STATE OF ODISHA DEBRAJ MOHAPATRA VS	TUKUNA KUMAR MISHRA VS	// // 0	
308	D-WP(C)/38770/2026	STATE OF ODISHA M/S.ARKAKHETRA BAHUMUKHI CO-OPERATIVE SOCIETY LTD., VS	MAHENDRA KUMAR PADHY VS	// // 0	
309	D-WP(C)/38771/2026	THE CHIEF COMMISSIONER, CGST, BHUBANESWAR M.C. OF BHAGABATI U.P.(M.E) SCHOOL, BAINCHUAN, MAHENDRA KUMAR SAHOO VS	MAHENDRA KUMAR SAHOO VS	// // 0	
310	D-WP(C)/38772/2026	STATE OF ODISHA BINOD KUMAR BARAL VS	KHIROD CHANDRA MAJHI VS	// // 0	
311	D-WP(C)/38773/2026	R.T.O., CUTTACK BANISHREE VIDYA MANDIR, GANJAM VS	DEEPALI MAHAPATRA VS	// // 0	
312	D-WP(C)/38774/2026	STATE OF ODISHA RAJESH KUMAR SATHPATHY VS	KHIROD CHANDRA MAJHI VS	// // 0	
313	D-WP(C)/38775/2026	R.T.O., KENDRAPARA ULLASH KUMAR DAS VS	KHIROD CHANDRA MAJHI VS	// // 0	
314	D-WP(C)/38776/2026	R.T.O., JAGATSINGHPUR LIFE INSURANCE CORPORATION OF INDIA, CUTTACK VS	CHAKASH RANJAN BARIK VS	// // 0	
315	D-WP(C)/38777/2026	THE INSURANCE OMBUDSMAN, BHUBANESWAR ROSHAN KUMAR PATEL VS	MANMEET SINGH ARORA VS	// // 0	
316	D-WP(C)/38778/2026	THE HONBLE APPELLATE COMMITTEE HIGH COURT OF ORISSA, CUTTACK CUTTACK ANITA SAHOO VS	KHIROD CHANDRA MAJHI VS	// // 0	
317	D-WP(C)/38780/2026	R.T.O., CUTTACK GADADHAR BEURA VS	KHIROD CHANDRA MAJHI VS	// // 0	
		R.T.O., SAMBALPUR		//	

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318	D-WP(C)/38782/2026	BHUBANESWAR SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS STATE OF ODISHA	// 0 //	
319	D-WP(C)/38783/2026	M.C OF SWAPNESWAR U.P.(M.E) SCHOOL, KUSUNPUR, MAHENDRA KUMAR SAHOO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS STATE OF ODISHA	// 0 //	
320	D-WP(C)/38785/2026	RANJUBALA CHAMPATIRAY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS STATE OF ODISHA	// 0 //	
321	D-WP(C)/38786/2026	SRI JAGANNATH WOMEN SELF HELP GROUP, BHADRAKATA VS STATE OF ODISHA	RAJATI KESHARI KHUNTIA VS STATE OF ODISHA	// 0 //	
322	D-WP(C)/38787/2026	SEULI PRAMALIK VS AUTHORIZED OFFICER, ICICI BANK LTD., BHUBANESWAR	AJIT KUMAR MOHANTY VS AUTHORIZED OFFICER, ICICI BANK LTD., BHUBANESWAR	// 0 //	
323	D-WP(C)/38788/2026	RAMNATH MISHRA VS STATE OF ODISHA	JAYASHREE ROUL VS STATE OF ODISHA	// 0 //	
324	D-WP(C)/38789/2026	NILAMANI PRADHAN VS STATE OF ODISHA	ASHOK DAS VS STATE OF ODISHA	// 0 //	
325	D-WP(C)/38790/2026	SINGHA BAHINI WOMEN SELF HELP GROUP, BHADRAKATA VS STATE OF ODISHA	RAJATI KESHARI KHUNTIA VS STATE OF ODISHA	// 0 //	
326	D-WP(C)/38791/2026	ISHWAR MAHARANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS STATE OF ODISHA	// 0 //	
327	D-WP(C)/38793/2026	K. DURGA PRASAD ACHARY VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
328	D-WP(C)/38794/2026	AMIT KUMAR SETHI VS STATE OF ODISHA	ARPIT SIKDAR VS STATE OF ODISHA	// 0 //	
329	D-WP(C)/38795/2026	MAA SARBAMANGALA WOMEN SELF HELP GROUP, BHADRAKATA VS STATE OF ODISHA	RAJATI KESHARI KHUNTIA VS STATE OF ODISHA	// 0 //	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/38796/2026	SAROJA KUMAR RATH	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/38799/2026	SUBHRANSHU SEKHAR PADHI	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/38800/2026	KADAMBINI NAYAK	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/38801/2026	MAA BINAPANI WOMEN SELF HELP GROUP, BHADRAKA	AKASH KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/38802/2026	RAMESH CHANDRA MAHANTA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/38803/2026	SUKANTI PADHIARY	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/38807/2026	ADITYA KUMAR DAS	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		UNION OF INDIA		//	
337	D-WP(C)/38808/2026	DR. HEMANTA KUMAR PATRA	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/38810/2026	M/S.KBB FOOD PRODUCTS PVT.LTD.,BHUBANESWAR	ARUCKY MOHANTY	//	
		VS	VS	0	
		THE COLLECTOR CUM DISTRICT MAGISTRATE, KHURDA		//	
339	D-WP(C)/38812/2026	DR. SURENDRA BEHERA	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/38813/2026	BASANTILATA BEHERA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	

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341	D-WP(C)/38815/2026	STATE OF ODISHA TULASI BADHEI VS	JITENDRA SAMANTARAY VS	// // 0	
342	D-WP(C)/38816/2026	STATE OF ODISHA HELEN DAS VS	MRUGANKA MAULI PATNAIK VS	// // 0	
343	D-WP(C)/38817/2026	ADDITIONAL CENTRAL PROVIDENT FUND COMMISSION, ODISHA, BHUBANESWAR KADAMBINI ROUTRAY VS	AJIT KUMAR MOHANTY VS	// // 0	
344	D-WP(C)/38818/2026	STATE OF ODISHA MADAN DHARUA VS	JIBAN RANJAN DASH VS	// // 0	
345	D-WP(C)/38819/2026	THE TAHASILDAR, DHARAMAGARH DHRUBENDRA JENA VS	BHAWANI SANKAR PANIGRAHI VS	// // 0	
346	D-WP(C)/38820/2026	STATE OF ODISHA VIJAY KUMAR BALA VS	SUPRATIK ACHARYA VS	// // 0	
347	D-WP(C)/38821/2026	BARIPADA URBAN CO-OPERATIVE BANK LTD, MAYURBHANJ KALI CHARAN PATTNAIK VS	KRISHNA CHANDRA SAHU VS	// // 0	
348	D-WP(C)/38822/2026	STATE OF ODISHA KARNI SAPNA VS	SOUMIK SPANDAN TRIPATHY VS	// // 0	
349	D-WP(C)/38824/2026	STATE OF ODISHA RAJESH KUMAR PATEL VS	SUBHADUTTA ROUTRAY VS	// // 0	
350	D-WP(C)/38825/2026	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
351	D-WP(C)/38826/2026	STATE OF ODISHA SURENDRA KUMAR BISWAL VS	SUDHIR KUMAR MALLICK VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/38827/2026	MAA JAGULAI WOMEN SELF HELP GROUP, JAJPUR	RAMASHISH ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
353	D-WP(C)/38828/2026	GANGA DHAR MAHAPATRA	SARAT KUMAR ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
354	D-WP(C)/38829/2026	MANORAMA DAS	SARAT KUMAR ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
355	D-WP(C)/38830/2026	PRATAP CHANDRA SWAIN	DEBABRATA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
356	D-WP(C)/38831/2026	PITABASH NAYAK	ANANTA NARAYAN PATTANAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
357	D-WP(C)/38832/2026	PRAMOD KUMAR MEHER	SANTOSH KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
358	D-WP(C)/38833/2026	INDRAMANI PANDA	ANANTA NARAYAN PATTANAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
359	D-WP(C)/38834/2026	NILENDRI MAJHI	RANJAN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
360	D-WP(C)/38838/2026	MANORANJAN BISWAL	NITYANANDA BEHURIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
361	D-WP(C)/38839/2026	GAJULA PADMANABH	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
362	D-WP(C)/38842/2026	SUNIL KUMAR PRADHAN	GYANENDRA CHANDRA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
363	D-WP(C)/38843/2026	SUSANTA KUMAR NAYAK	SOUMIK SPANDAN TRIPATHY	//	

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364	D-WP(C)/38849/2026	VS	VS	()	AOD20220003503C202600061
		STATE OF ODISHA		//	
		CHINMAY KHUNTIA	Subham Sharma	//	
365	D-WP(C)/38850/2026	VS	VS	()	AOD20220003503C202600060
		CHIEF COMMISSIONER CT AND GST ODISHA		//	
		M S MAA TARINI RICE MILL	Subham Sharma	//	
366	D-ABLAPL/24997/2026	VS	VS	()	
		STATE OF ODISHA		//	
		SURENDRA MALLIK	PRIYA RANJAN SINGH	DHENKANAL TOWN /56 /2026	
367	D-ABLAPL/24998/2026	VS	VS	()	
		STATE OF ODISHA		//	
		CHITRASEN PARIDA	ASISH CHANDRA RATH	CUTTACK SADAR /556 /2026	
368	D-ABLAPL/25000/2026	VS	VS	()	
		STATE OF ODISHA		//	
		DAYANIDHI BANDHA	SARADA PRASAD DASH	SIMULIA /291 /2026	
369	D-ABLAPL/25001/2026	VS	VS	()	AOR20220001558C202600165
		STATE OF ODISHA		//	
		SRIDHAR BEHERA	RAJENDRA NARAYAN ROUT	SIMULIA /546 /2025	
370	D-ABLAPL/25011/2026	VS	VS	()	
		STATE OF ODISHA		//	
		SHIVASHISH MOHARANA @ SHIBASHISH MAHARANA	NOTIRMAYA SAHOO	ASKA /200 /2023	
371	D-ABLAPL/25013/2026	VS	VS	()	
		STATE OF ODISHA		//	
		TAJU @ PAJU @ EKRAM KHAN	BINAYA BHUSAN ROUTRAY	LALBAG /137 /2026	
372	D-ABLAPL/25014/2026	VS	VS	()	
		STATE OF ODISHA		//	
		TAJU @ PAJU @ EKRAM KHAN	BINAYA BHUSAN ROUTRAY	DARGHA BAZAR /63 /2026	
373	D-ABLAPL/25016/2026	VS	VS	()	
		STATE OF ODISHA		//	
		MANORANJAN DAS	BRAHMANANDA TRIPATHY	AIRPORT /188 /2026	
374	D-ABLAPL/25019/2026	VS	VS	()	
		STATE OF ODISHA		//	
		SAROJ PARIDA	BIJAYA KUMAR SAHOO	ITAMATI /218 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/25020/2026	STATE OF ODISHA SAMBHU SAO VS	AJIT KUMAR RAUT VS	// KULABIRA /149 /2026 ()	
376	D-ABLAPL/25024/2026	STATE OF ODISHA KEDARNATH SAHOO VS	MANAS RANJAN KHATUA VS	// CUTTACK SADAR /549 /2026 ()	
377	D-ABLAPL/25035/2026	STATE OF ODISHA BIKAS DAS VS	JAYADEBA BEHERA VS	// JAJPUR SADAR /44 /2023 ()	AOD20240000366C202600133
378	D-ABLAPL/25049/2026	STATE OF ODISHA ANJAN SAHOO VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /207 /2026 ()	
379	D-ABLAPL/25050/2026	STATE OF ODISHA RANGADHARA @ RADHASHYAMA DAS VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /228 /2026 ()	
380	D-ABLAPL/25051/2026	STATE OF ODISHA DIBAKAR NATH VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /220 /2026 ()	
381	D-ABLAPL/25053/2026	STATE OF ODISHA KUMAR KHATAI VS	PABITRA KUMAR NAYAK VS	// SECTOR-7 /55 /2025 ()	
382	D-ABLAPL/25054/2026	STATE OF ODISHA BICHITRANANDA MIRDHA VS	BHOJARAJ SETH VS	// S.P.(CID-CRL),CUTTACK /18 /2017 ()	
383	D-ABLAPL/25058/2026	STATE OF ODISHA RANJAN KUMAR SWAIN VS	ANWAR HUSSEN VS	// BINIKA /219 /2026 ()	
384	D-ABLAPL/25061/2026	STATE OF ODISHA BENUDHAR PRADHAN VS	PRANAYA KUMAR DASH VS	// FATEGARH /264 /2026 ()	
385	D-ABLAPL/25062/2026	STATE OF ODISHA RUDRA PRASAD MALLIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	// BALICHANDRAPUR /159 /2024 () //	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/25063/2026	PRADIP KUMAR SAMANTARAY VS STATE OF ODISHA	SANGRAMJIT PANDA VS	MAHILA P.S. BUXIBAZAR /101 /2026 () //	
387	D-ABLAPL/25064/2026	PANKAJINI SWAIN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /515 /2025 () //	
388	D-ABLAPL/25065/2026	PARESH KUMAR SAMANTARAY VS STATE OF ODISHA	SANGRAMJIT PANDA VS	MAHILA P.S. BUXIBAZAR /101 /2026 () //	
389	D-ABLAPL/25067/2026	MANJULATA SAMAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /137 /2016 () //	
390	D-ABLAPL/25068/2026	PREM BABU@DUBESH KALET VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	BURLA /216 /2026 () //	AOD20240000326C202600009
391	D-ABLAPL/25070/2026	GANESH SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	DHARAKOT PS /320 /2026 () //	AOR20220001311C202600108
392	D-ABLAPL/25071/2026	ABHINASH GADANAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	// () //	AOR20220003722C202600150
393	D-ABLAPL/25073/2026	PRASANTA MOHANTY VS STATE OF ODISHA	ASWINI KUMAR CHODHURY VS	PATTAMUNDAI RURAL PS /417 /2026 () //	
394	D-ABLAPL/25074/2026	TULU NAIK VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	BELLAGUNTHA /386 /2026 () //	
395	D-ABLAPL/25075/2026	RAMA CHANDRA SAHOO VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	/ /0 () //	
396	D-ABLAPL/25081/2026	BANISRI PATRO VS STATE OF ODISHA(VIG.)	SMRUTI RANJAN ROUT VS	SAMBALPUR VIGILANCE /33 /2024 () //	
397	D-ABLAPL/25087/2026	G. PRABHAKAR PATRO	SMRUTI RANJAN ROUT	SAMBALPUR VIGILANCE /33 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
398	D-ABLAPL/25093/2026	PRAMILA BEHERA	BISWARANJAN DALAI	SALIPUR /399 /2026	AOR20220003722C202600149
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/25101/2026	BABI BEHERA @ BISWAJIT BEHERA	RONALISHA PRADHAN	JATNI P.S. /127 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/25103/2026	PRADYUMNA KUMAR SETHI	SUBHAM GHOSH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/25104/2026	DIPU @ SURESH CHANDRA MOHANTY	ROHIT RANJAN RAY	INDUSTRIAL ESTATE PS /68 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/25105/2026	BIREN KUMAR NAYAK	RABINDRA NATH PRUSTY	BALANGA /231 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/25108/2026	MANORANJAN BEHERA	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/25112/2026	DUSHMANTA BARISAL	JYOTIRMAYA SAHOO	NIRAKARPUR /45 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/25117/2026	LAXMAN JENA	PRADIPTA BEURA	TIGIRIA /179 /2026	AOD20220004020C202600035
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/25118/2026	ABDUL NASIM KHAN@NASIM KHAN	PRABIR KUMAR RAY	JAJPUR SADAR /270 /2026	AOR20230000820C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/25119/2026	JITENDRA LUHA	PRADIPTA BEURA	BARGARH RURAL /13 /2026	AOD20220004020C202600034
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/25121/2026	KABITA MALLIK	MD. GOLAM MADANI	BHANDARIPOKHARI /388 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/25123/2026	STATE OF ODISHA BHAGI@NIRMAL NAIK VS	PRADIPTA BEURA VS	// // 0	AOD20220004020C202600031
410	D-ABLAPL/25125/2026	STATE OF ODISHA BABULI SAHU VS	BIBHUTI BHUSAN BEHERA VS	// KUNDHEIGOLA /260 /2026 0	
411	D-ABLAPL/25128/2026	STATE OF ODISHA GOPAL JENA @GOPAL CHANDRA JENA VS	PRADIPTA BEURA VS	// // 0	AOD20220004020C202600030
412	D-ABLAPL/25131/2026	STATE OF ODISHA BHAJA ALIAS SUBASH CHANDRA SAHOO VS	PRADIPTA BEURA VS	// // 0	AOD20220004020C202600032
413	D-ABLAPL/25132/2026	STATE OF ODISHA BHAGI ALIAS NIRMAL NAIK VS	PRADIPTA BEURA VS	// // 0	AOD20220004020C202600033
414	D-ABLAPL/25136/2026	STATE OF ODISHA K PRATIMA REDDY VS	SANTOSH KUMAR MAHANTY VS	// // 0	AOD20240000242C202600217
415	D-ABLAPL/25138/2026	STATE OF ODISHA JAMU BIBI ALIAS JAMILUN BIBI VS	DIBYA JYOTI SAHOO VS	// // 0	AOD20240000587C202600158
416	D-ABLAPL/25142/2026	STATE OF ODISHA DAMBARUDHAR SETHY ALIAS SETHI VS	DIBYA JYOTI SAHOO VS	// // 0	AOD20240000587C202600157
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :18/08/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/14181/1997 OJC/14181/1997	SOMANATH MP	M/S. S.R.MOHAPATRA,N.P.PATRA	13/2026
2	D-STREV/35645/2026 STREV/ /	M/S. ALOM EXTRUSIONS LTD., BALASORE MP	CHITTARANJAN DAS	54/2026
3	D-STREV/35653/2026 STREV/ /	M/S. ALOM EXTRUSIONS LTD., BALASORE MP	CHITTARANJAN DAS	55/2026
4	D-STREV/35701/2026 STREV/ /	M/S. ALOM EXTRUSIONS LTD. BALASORE MP	CHITTARANJAN DAS	56/2026
5	D-CRP/12724/2026 CRP/ /	BASANTI SAHOO MP	SUKANTA KUMAR NAYAK	63/2026
6	D-CRLLP/25130/2026 CRLLP/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A.	66/2026
7	D-SA/58/1988 SA/58/1988	BHAGABAN SUNARI MP	M/S.S.K.MUND	144/2026
8	D-SA/58/1988 SA/58/1988	BHAGABAN SUNARI MP	M/S.S.K.MUND	145/2026
9	D-SA/58/1988 SA/58/1988	BHAGABAN SUNARI MP	M/S.S.K.MUND	146/2026
10	D-CMAPL/24691/2026 CMAPL/ /	AMAR NATH DAS MP	HEMANTA KUMAR TRIPATHY	201/2026
11	D-JCRLA/171/2023 JCRLA/171/2023	BAIRAGI NAIK MP	ADV.	222/2026
12	D-JCRLA/171/2023 JCRLA/171/2023	BAIRAGI NAIK MP	ADV.	223/2026
13	D-JCRLA/3216/2025 JCRLA/13/2025	RUSHI@RUSHAV NAIK MP	ADV	224/2026
14	D-JCRLA/3216/2025 JCRLA/13/2025	RUSHI@RUSHAV NAIK MP	ADV	225/2026
15	D-CRLMP/20986/2026 CRLMP/916/2026	NIBEDITA DEVI MP	SAUBHAGYA KETAN NAYAK	267/2026
16	D-TRP(C)/48512/2025 TRP(C)/418/2025	SUMAN CHOUDHURY MP	DIPTI RANJAN BHOKTA	278/2026
17	D-TRP(C)/36347/2026 TRP(C)/240/2026	SARMILA KAR MP	MANMAYA KUMAR DASH	279/2026
18	D-TRP(C)/38851/2026 TRP(C)/ /	SWOYAMSHRIYA PRIYADARSHINI SAHOO MP	ORATAP CHANDRA MISHRA	280/2026
19	D-RVWPET/37279/2026 RVWPET/182/2026	MD. IBRAHIM KHAN MP	DAYANIDHI MISHRA	409/2026
20	D-LAA/38847/2026 LAA/ /	SOLEMA KHATUN MP	KISHORE KUMAR JENA	419/2026
21	D-CONTC/9192/2024 CONTC/1774/2024	BIJAYA KUMAR PATTANAIK MP	TRIBIKRAM MAHAPATRA	552/2026
22	D-CONTC/9192/2024 CONTC/1774/2024	BIJAYA KUMAR PATTANAIK MP	TRIBIKRAM MAHAPATRA	553/2026
23	D-CONTC/1274/2014 CONTC/1274/2014	DR.UTTAM KU.SAMANTA MP		554/2026
24	D-CONTC/1274/2014 CONTC/1274/2014	DR.UTTAM KU.SAMANTA MP		555/2026
25	D-CONTC/21500/2026 CONTC/3035/2026	DR.PRAMILA KHADANGA MP	AMLANJYOTI ROUT	556/2026
26	D-BLAPL/21107/2026	NIDDANA MALESWAR RAO	SUNIL KUMAR PANDA	

	BLAPL/7572/2026	MP		605/2026
27	D-BLAPL/23798/2026	PRADUMNA PATEL	SWARAJ PATEL	
	BLAPL/8187/2026	MP		606/2026
28	D-BLAPL/17083/2026	SK.MUSARAF ALLI		
	BLAPL/5877/2026	MP		607/2026
29	D-BLAPL/24612/2026	DANDAPATI YUDHISTIR	JYOTI RANJAN DEO	
	BLAPL/ /	MP		608/2026
30	D-BLAPL/8787/2026	RITU PRADHAN	SUPRIYO RANJAN MAHAPATRA	
	BLAPL/2967/2026	MP		609/2026
31	D-CRLREV/25009/2026	KHIRASINDHU SAHU	JNYANANANDA PANDA	
	CRLREV/ /	MP		944/2026
32	D-CRLREV/25009/2026	KHIRASINDHU SAHU	JNYANANANDA PANDA	
	CRLREV/ /	MP		945/2026
33	D-CRLREV/23379/2026	ASHUTOSH PARASAR	MANORANJAN KHATUA	
	CRLREV/ /	MP		946/2026
34	D-CRLREV/25030/2026	RUDRA NARAYAN MISHRA	SUSANTA KUMAR BARAL	
	CRLREV/ /	MP		947/2026
35	D-CRLREV/25057/2026	NIRUTA KANHAR	AMULYA RATNA PANDA	
	CRLREV/ /	MP		948/2026
36	D-CRLREV/25057/2026	NIRUTA KANHAR	AMULYA RATNA PANDA	
	CRLREV/ /	MP		949/2026
37	D-CRLREV/23048/2026	SULOCHANA PALEI	AJAYA KUMAR NAYAK	
	CRLREV/ /	MP		950/2026
38	D-CRLREV/25102/2026	RAJU @ RAJMOHAN BANUA @ RAJMOHAN BANUA	SUBHAKANTA DWIBEDI	
	CRLREV/ /	MP		951/2026
39	D-CRLREV/25102/2026	RAJU @ RAJMOHAN BANUA @ RAJMOHAN BANUA	SUBHAKANTA DWIBEDI	
	CRLREV/ /	MP		952/2026
40	D-CRLREV/25102/2026	RAJU @ RAJMOHAN BANUA @ RAJMOHAN BANUA	SUBHAKANTA DWIBEDI	
	CRLREV/ /	MP		953/2026
41	D-RSA/36324/2025	SANKHA MAJHI @ BASKEY	BHAWANI SANKAR PANIGRAHI	
	RSA/539/2025	MP		1208/2026
42	D-RSA/26418/2026	NANDADULAL SAMANTA SINGHAR	BHAWANI SANKAR PANIGRAHI	
	RSA/317/2026	MP		1209/2026
43	D-RSA/26420/2026	NANDADULAL SAMANTA SINGHAR	BHAWANI SANKAR PANIGRAHI	
	RSA/306/2026	MP		1210/2026
44	D-RSA/38664/2026	BINOD KUMAR KHANDELWAL	ABHISHEK DASH	
	RSA/ /	MP		1211/2026
45	D-FAO/38640/2026	VYOMAKESH RATH	DR.PURUSOTTAM CHULI	
	FAO/ /	MP		1224/2026
46	D-FAO/38737/2026	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD.	PRADIP KUMAR SAMRAH	
	FAO/ /	MP		1225/2026
47	D-FAO/31582/2026	PRAJNA PARIDA	KUNAL KUMAR SWAIN	
	FAO/ /	MP		1226/2026
48	D-FAO/38784/2026	RAJKISHORE JENA	MAHENDRA KUMAR SAHOO	
	FAO/ /	MP		1227/2026
49	D-FAO/38792/2026	SUNAKAR DAS	MAHENDRA KUMAR SAHOO	
	FAO/ /	MP		1228/2026
50	D-ABLAPL/17048/2026	PRATAP PRADHAN@MATHU	SANJIB KUMAR BHANJADEO	
	ABLAPL/6600/2026	MP		1524/2026
51	D-ABLAPL/17656/2026	NILU @ SANJIB PARIDA @ SANJIB KUMAR PARIDA		
	ABLAPL/7042/2026	MP		1525/2026
52	D-ABLAPL/19125/2026	SK. SAJAN		
	ABLAPL/7646/2026	MP		1526/2026
53	D-ABLAPL/20242/2026	SK. SAJAN		
	ABLAPL/8042/2026	MP		1527/2026
54	D-ABLAPL/20240/2026	ROHIT PANDA		
	ABLAPL/8041/2026	MP		1528/2026
55	D-ABLAPL/18641/2026	SK. SAJAN		
	ABLAPL/7427/2026	MP		1529/2026
56	D-ABLAPL/17817/2026	SK.SAJAN		
	ABLAPL/7037/2026	MP		1530/2026
57	D-ABLAPL/16856/2026	ANIL BAG	SATYANARAYAN MISHRA	
	ABLAPL/7115/2026	MP		1531/2026

58	D-ABLAPL/32909/2025 ABLAPL/12587/2025	RAHUL NAYAK MP		1532/2026
59	D-ABLAPL/19554/2026 ABLAPL/8502/2026	ROHAN NAYAK MP		1533/2026
60	D-ABLAPL/9548/2026 ABLAPL/3955/2026	JADUMANI CHHATRIA MP		1534/2026
61	D-ABLAPL/20047/2026 ABLAPL/8007/2026	AMIYA RANJAN CHAUDHARY @ CHOUDHURY MP		1535/2026
62	D-CMP/38620/2026 CMP/ /	MAHENDRA KUMAR PANDEY MP	ASWINI KUMAR DASH	1536/2026
63	D-ABLAPL/23362/2026 ABLAPL/9317/2026	DUKHISYAM MAHAPATRA MP		1536/2026
64	D-ABLAPL/18282/2019 ABLAPL/18282/2019	JYOTIBIKASH PRADHAN MP		1537/2026
65	D-CMP/38623/2026 CMP/1385/2026	M/S. 3344 MADHUSUDAN DASH SECURITY MP	KALPANA KUMAR BHANUSWAR	1537/2026
66	D-CMP/38630/2026 CMP/ /	SANTILATA PATRA MP	AMIT PRASAD BOSE	1538/2026
67	D-ABLAPL/17009/2024 ABLAPL/5932/2024	BUDDHA MALLIK MP		1538/2026
68	D-CMP/38631/2026 CMP/ /	M/S. VISWAKARMA FEEDING AGENCY, KONTIPARA MP	AMIT PRASAD BOSE	1539/2026
69	D-ABLAPL/22212/2026 ABLAPL/8872/2026	PRITAM JANI MP		1539/2026
70	D-CMP/25482/2026 CMP/950/2026	SUSHANTA KUMAR DAS MP	DEEPAI MAHAPATRA	1540/2026
71	D-ABLAPL/18959/2026 ABLAPL/7708/2026	MOHANTY DIGAL MP		1540/2026
72	D-ABLAPL/16540/2026 ABLAPL/6402/2026	NAGARJUNA SENAPATI MP		1541/2026
73	D-CMP/38642/2026 CMP/ /	JYOTI PRAKASH DASH MP	NIRANJAN SINGH (1)	1541/2026
74	D-ABLAPL/17001/2025 ABLAPL/7204/2025	SAMARENDRA SAHU MP		1542/2026
75	D-CMP/38642/2026 CMP/ /	JYOTI PRAKASH DASH MP	NIRANJAN SINGH (1)	1542/2026
76	D-CMP/34122/2026 CMP/1281/2026	ANANNYA ANUSUYA NAIK MP	RANJAN KUMAR ROUT	1543/2026
77	D-ABLAPL/16019/2026 ABLAPL/7246/2026	VICTIM'S FATHER MP		1543/2026
78	D-ABLAPL/21773/2026 ABLAPL/8740/2026	PABITRA KUMAR DAS MP		1544/2026
79	D-CMP/38672/2026 CMP/1386/2026	MR. PRABHU CHARAN MOHANTY MP	SOURAV SUMAN BHUYAN	1544/2026
80	D-ABLAPL/21082/2026 ABLAPL/8957/2026	BABU DAS MP		1545/2026
81	D-CMP/3150/2026 CMP/175/2026	PURNIMA SINGH MP	TUSAR KUMAR MISHRA	1545/2026
82	D-CMP/38681/2026 CMP/ /	BILASINI SETHI MP	ADYASIDHI MISHRA	1546/2026
83	D-CMP/38739/2026 CMP/ /	MINAKSHI SAHOO MP	SUVASHISH PATTANAIK	1547/2026
84	D-CMP/38823/2026 CMP/ /	RABINDRA PRADHAN MP	SUBHADUTTA ROUTH	1548/2026
85	D-CMP/38848/2026 CMP/ /	SATYA NARAYAN PANIGRAHI MP	RABINDRA KUMAR SAHOO	1549/2026
86	D-CMP/38852/2026 CMP/ /	SATY NARAYAN AGRAWAL@SATYA NARAYAN AGRAWAL MP	RABINDRA KUMAR SAHOO	1550/2026
87	D-MACA/939/2015 MACA/939/2015	SULTANA BEGUM MP	M/S.B.N.RATH	1867/2026
88	D-MACA/38608/2026 MACA/ /	PINKI NAYAK MP	BIRANCHI NARAYAN RATH	1868/2026
89	D-MACA/38615/2026	SRIMATI PENTHOI	PRADEEP KUMAR MISHRA	

	MACA/ /	MP		1869/2026
90	D-MACA/3455/2024	DIVL. MANAGER, UNITED INDIA INSURANCE COMPANY LIMITED	RAM KISHORE CHANDRA SAHOO 1	
	MACA/61/2024	MP		1870/2026
91	D-MACA/26970/2026	THE D.M., M/S. NATIONAL INSURANCE COMPANY LIMITED	ATUL KUMAR	
	MACA/ /	MP		1871/2026
92	D-MACA/26976/2026	THE D.M., M/S. NATIONAL INSURANCE COMPANY LIMITED	ATUL KUMAR	
	MACA/ /	MP		1872/2026
93	D-MACA/26979/2026	THE D.M., M/S. NATIONAL INSURANCE COMPANY LIMITED	ATUL KUMAR	
	MACA/ /	MP		1873/2026
94	D-MACA/38669/2026	THE D.M., ORIENTAL INSURANCE COMPANY LIMITED	ANANDA SAMBALPUR	
	MACA/ /	MP		1874/2026
95	D-CRLA/1381/2023	PRAKASH KUMAR MALLIK@TUKUL	MANORANJAN KHATUA, M.C.MOHANTY,RAJENDRA NARAYAN ROY	
	CRLA/1381/2023	MP		2124/2026
96	D-CRLA/1792/2026	PANCHANAN NAIK	C.KASTURI	
	CRLA/119/2026	MP		2125/2026
97	D-CRLA/25022/2026	GOPABANDHU NAYAK @ NAIK	DEEPAK KUMAR SAHOO	
	CRLA/ /	MP		2126/2026
98	D-CRLA/25022/2026	GOPABANDHU NAYAK @ NAIK	DEEPAK KUMAR SAHOO	
	CRLA/ /	MP		2127/2026
99	D-CRLA/25026/2026	GOBINDA DANSENA	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		2128/2026
100	D-CRLA/25026/2026	GOBINDA DANSENA	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		2129/2026
101	D-CRLA/831/2022	LALA DEBENDRA KUMAR RAY	JUGALA KISHORE PANDA	
	CRLA/831/2022	MP		2130/2026
102	D-CRLA/831/2022	LALA DEBENDRA KUMAR RAY	JUGALA KISHORE PANDA	
	CRLA/831/2022	MP		2131/2026
103	D-CRLA/25095/2026	PRADEEP NAIK @ DIPU	CHAKRADHAR SINGH	
	CRLA/ /	MP		2132/2026
104	D-CRLA/25095/2026	PRADEEP NAIK @ DIPU	CHAKRADHAR SINGH	
	CRLA/ /	MP		2133/2026
105	D-CRLA/25095/2026	PRADEEP NAIK @ DIPU	CHAKRADHAR SINGH	
	CRLA/ /	MP		2134/2026
106	D-CRLA/936/2023	ANIL KUMAR MOHANTA	MR. SUSANTA KUMAR TRIPATHY,RAJENDRA KUMAR PANIGRAHI	
	CRLA/936/2023	MP		2135/2026
107	D-CRLA/9404/2026	SRINIBASH MOHARANA	SANDIPANI NAYAK	
	CRLA/ /	MP		2136/2026
108	D-CRLA/25109/2026	JEJERAM BHUE	KIRTAN DANG	
	CRLA/ /	MP		2137/2026
109	D-CRLA/25109/2026	JEJERAM BHUE	KIRTAN DANG	
	CRLA/ /	MP		2138/2026
110	D-CRLA/25127/2026	KAMALA BEHERA	ARUN KUMAR DAS	
	CRLA/ /	MP		2139/2026
111	D-CRLA/25127/2026	KAMALA BEHERA	ARUN KUMAR DAS	
	CRLA/ /	MP		2140/2026
112	D-CRLA/25135/2026	PRADYUMNA KUMAR	ARIJEET MISHRA	
	CRLA/ /	MP		2141/2026
113	D-CRLA/25135/2026	PRADYUMNA KUMAR	ARIJEET MISHRA	
	CRLA/ /	MP		2142/2026
114	D-CRLMC/25003/2026	SUDAM SAHOO	PRASANTA KUMAR SAHOO	
	CRLMC/ /	MP		2192/2026
115	D-CRLMC/25015/2026	PARIKHITA BHOI	SUBASH CHANDRA PUSPALAKA	
	CRLMC/ /	MP		2193/2026
116	D-CRLMC/2634/2023	M/S.ORISSA HOMES PVT.LTD.		
	CRLMC/2634/2023	MP		2194/2026
117	D-CRLMC/15195/2026	MANISH MOHAN SHARMA	MR. SUSANTA KUMAR DASH (SR. ADV.), ABHISHEK DASH	
	CRLMC/1699/2026	MP		2195/2026
118	D-CRLMC/25028/2026	ARUN KUMAR GOUDA	RABI NARAYAN MOHANTY	
	CRLMC/ /	MP		2196/2026
119	D-CRLMC/25029/2026	SHUBHAM@SUBHAM RAY	ARIJEET MISHRA	
	CRLMC/ /	MP		2197/2026
120	D-CRLMC/25106/2026	BIKRAM SWAIN	AMARENDRA SAHOO	
	CRLMC/ /	MP		2198/2026

121	D-CRLMC/25084/2026 CRLMC/ /	BIJAYA KUMAR GAYA MP	RAGHUNATH DAS MOHAPATRA	2199/2026
122	D-CRLMC/18134/2026 CRLMC/2036/2026	MADHAB RAULO MP		2200/2026
123	D-CRLMC/25139/2026 CRLMC/ /	SUNIL KUMAR JENA MP	SATYANARAYAN MOHAPATRA	2201/2026
124	D-CRLMC/18121/2025 CRLMC/2177/2025	RABINDRA KUMAR JENA MP		2202/2026
125	D-CRLMC/25153/2026 CRLMC/ /	MADHABI GHOSH MP	SARAT KUMAR ACHARYA	2203/2026
126	D-CRLMC/25156/2026 CRLMC/ /	BULU BALIARSINGH MP	RABINDRA NATH PANDA	2204/2026
127	D-CRLMC/25147/2026 CRLMC/ /	SAROJ KUMAR PANDIA MP	RAJJEET ROY	2205/2026
128	D-WA/2686/2023 WA/2686/2023	NAREN KUMAR SAHOO MP		2666/2026
129	D-WA/80/2020 WA/80/2020	MD.RIZWAN MP	SANJIB MOHANTY	2667/2026
130	D-WA/38628/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2668/2026
131	D-WA/38628/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2669/2026
132	D-WA/38647/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2670/2026
133	D-WA/38647/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2671/2026
134	D-WA/38649/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2672/2026
135	D-WA/38649/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2673/2026
136	D-WA/38707/2026 WA/ /	PRINCIPAL SECRETARY TO GOVT., HOME DEPTASHILENIP MP	DEBASHIS TRIPATHY,A.G.A	2674/2026
137	D-WA/38707/2026 WA/ /	PRINCIPAL SECRETARY TO GOVT., HOME DEPTASHILENIP MP	DEBASHIS TRIPATHY,A.G.A	2675/2026
138	D-WA/38840/2026 WA/ /	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR MP	ANVEECHNOMARY	2676/2026
139	D-WA/38840/2026 WA/ /	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR MP	ANVEECHNOMARY	2677/2026
140	D-WA/38844/2026 WA/ /	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR MP	ANVEECHNOMARY	2678/2026
141	D-WA/38844/2026 WA/ /	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR MP	ANVEECHNOMARY	2679/2026
142	D-WA/38749/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2680/2026
143	D-WA/38749/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2681/2026
144	D-WP(C)/3402/2025 WP(C)/3711/2025	RAKOTI PRATYUSHA MP	M/S SARITA PANDA, S. YADAV, B. CHOUDHURY, A. SARANGI,MANA	15790/2026
145	D-WP(C)/1728/2025 WP(C)/1846/2025	SOUMYA SASWAT BEHERA MP	SOURAV DAS	15791/2026
146	D-WP(C)/1728/2025 WP(C)/1846/2025	SOUMYA SASWAT BEHERA MP	SOURAV DAS	15792/2026
147	D-WP(C)/38416/2026 WP(C)/ /	NARI SAMMUKHYA GPLF, GOPINATHPURRAJIV KUMAR MAHANTA MP		15793/2026
148	D-WP(C)/13943/2026 WP(C)/10280/2026	BANDANA ROUT MP	SARAT CHANDRA MEKAP	15794/2026
149	D-WP(C)/9540/2026 WP(C)/7805/2026	SNIGDHA MAKUND MP	SARAT CHANDRA MEKAP	15795/2026
150	D-WP(C)/49567/2024 WP(C)/29970/2024	NARASINGH CHARAN PATI MP		15796/2026
151	D-WP(C)/33740/2025 WP(C)/23608/2025	MITA PARIDA MP		15797/2026
152	D-WP(C)/38418/2026	M/S KALINGA WARRIORS SECURITY SERVICES,ODKUMAR SAHOO		

	WP(C)/ /	MP		15798/2026
153	D-WP(C)/37740/2026	SRIKANTA KUMAR DAS	ASHIS KUMAR MISHRA	
	WP(C)/26316/2026	MP		15799/2026
154	D-WP(C)/23895/2026	EXECUTIVE ENGINEER (ELECTRICAL), TPO, KASAB, SONKUMAR TRIPATHY		
	WP(C)/16725/2026	MP		15800/2026
155	D-WP(C)/38603/2026	RASHMI RANJAN MUKHI	HEMANTA KUMAR MOHANTA	
	WP(C)/ /	MP		15801/2026
156	D-WP(C)/38420/2026	OM PRAKASH CHHAPOLIA	MANASH RANJAN BAUG	
	WP(C)/26505/2026	MP		15802/2026
157	D-WP(C)/38423/2026	SABITRIBAI PHULE SHG, GAIBAHAL	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		15803/2026
158	D-WP(C)/38616/2026	TOPHAN MALLICK	PRATYASISH MOHANTY	
	WP(C)/ /	MP		15804/2026
159	D-WP(C)/38619/2026	GIRISH KUMAR DEEP	HALADHAR SETHY	
	WP(C)/ /	MP		15805/2026
160	D-WP(C)/38425/2026	JAYA MAA DURGA HASTA SLIPA S.H.G, GRATIA, KUMAR MAHANTA		
	WP(C)/ /	MP		15806/2026
161	D-WP(C)/38578/2026	MAA GOURI SWYAM SAHAYAKA DAL, SAKHUKUMAR MAHANTA		
	WP(C)/ /	MP		15807/2026
162	D-WP(C)/38622/2026	METRO SIGN, 440, SAHEED NAGAR, BHUBANESHWAR	SUNESH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		15808/2026
163	D-WP(C)/38579/2026	NITAIGOUR S.H.G, RADHABALLAVPUR	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		15809/2026
164	D-WP(C)/38626/2026	KISHORE CHANDRA ROUTRAY	KRISHNA CHANDRA SAHU	
	WP(C)/26436/2026	MP		15810/2026
165	D-WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT	LALATENDU SAMANTARAY (SR. ADV.), MR. HRUDANANDA MOHANTY	
	WP(C)/2140/2020	MP		15811/2026
166	D-WP(C)/11252/2026	M/S. TRISHAKTI TRADERS, JAGAT SINGHPUR	NALINI KANTA DASH	
	WP(C)/9154/2026	MP		15812/2026
167	D-WP(C)/38581/2026	ASHUTOSH PARIDA	SAROJA KANTA SAMAL	
	WP(C)/26476/2026	MP		15813/2026
168	D-WP(C)/38582/2026	ANANTAGOPAL SHG, SAKUNTALAPUR	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		15814/2026
169	D-WP(C)/38633/2026	MAKARDHWAJ ROUT	DEBADATTA MOHANTY	
	WP(C)/ /	MP		15815/2026
170	D-WP(C)/38641/2026	KRUSHNA CHANDRA MISHRA	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		15816/2026
171	D-WP(C)/38643/2026	N.GEETANJALI REDDY	SANJEEB BEHARA	
	WP(C)/ /	MP		15817/2026
172	D-WP(C)/38583/2026	KULIDA G.P.L.F.	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		15818/2026
173	D-WP(C)/36983/2026	TAPAS KUMAR OJHA	AMIYA KUMAR MOHANTY A	
	WP(C)/25688/2026	MP		15819/2026
174	D-WP(C)/36995/2026	ABHIRAM DAS	AMIYA KUMAR MOHANTY	
	WP(C)/25691/2026	MP		15820/2026
175	D-WP(C)/38584/2026	RADHA KRUSHNA S.H.G, SARAMANGA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		15821/2026
176	D-WP(C)/28835/2026	SHISHIR KUMAR DAS	SAMIR KUMAR MISHRA, (SR. ADV.)	
	WP(C)/21149/2026	MP		15822/2026
177	D-WP(C)/30772/2026	SWARNALATA SAHU	SAMIR KUMAR MISHRA	
	WP(C)/21446/2026	MP		15823/2026
178	D-WP(C)/10927/2025	THE GENERAL SECRETARY, STATE BANK OF INDIA RETIREMENTARY	SAITINDEB KUMAR	
	WP(C)/8206/2025	MP		15824/2026
179	D-WP(C)/38659/2026	SATYA NARAYAN PADHI	SOUMIK SPANDAN TRIPATHY	
	WP(C)/26507/2026	MP		15825/2026
180	D-WP(C)/38661/2026	PURNA CHANDRA CHOUDHURY	SOUMIK SPANDAN TRIPATHY	
	WP(C)/26510/2026	MP		15826/2026
181	D-WP(C)/38586/2026	SAI BABA SHG	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		15827/2026
182	D-WP(C)/38666/2026	SANTOSH KUMAR RATH	SOUMIK SPANDAN TRIPATHY	
	WP(C)/26502/2026	MP		15828/2026
183	D-WP(C)/38587/2026	OMM SHREE SHREE GOPINATH JEW SHG, KAKRAKUMAR MAHANTA		
	WP(C)/ /	MP		15829/2026

184	D-WP(C)/38671/2026 WP(C)/26508/2026	PRATIVA NAYAK MP	AKSHAYA KUMAR PANDEY	15830/2026
185	D-WP(C)/38588/2026 WP(C)/ /	SHREE GUNDICHA SHG MP	RAJIV KUMAR MAHANTA	15831/2026
186	D-WP(C)/38589/2026 WP(C)/ /	KHIROD KUMAR MISHRA MP	BIJAYA KUMAR BEHERA	15832/2026
187	D-WP(C)/38590/2026 WP(C)/ /	M/S JAY JAGANNATH INFRA PROJECTS, MP MP	PRABODHA CHANDRA NAYAK	15833/2026
188	D-WP(C)/38683/2026 WP(C)/ /	SANYASI NAHAK MP	RAMANATH ACHARYA	15834/2026
189	D-WP(C)/25110/2026 WP(C)/19782/2026	KRISHNA KUMARI SENAPATI MP	BIBHUTI BHUSAN NANDA	15835/2026
190	D-WP(C)/38592/2026 WP(C)/ /	M/S JAY JAGANNATH INFRA PROJECTS, MP MP	PRABODHA CHANDRA NAYAK	15836/2026
191	D-WP(C)/38591/2026 WP(C)/ /	M/S JAY JAGANNATH INFRA PROJECTS, MP MP	PRABODHA CHANDRA NAYAK	15837/2026
192	D-WP(C)/38593/2026 WP(C)/ /	SWATI PRADHAN MP	PRABODHA CHANDRA NAYAK	15838/2026
193	D-WP(C)/37782/2026 WP(C)/26250/2026	SRIKANTA BISWAL MP	KUNAL KUMAR SWAIN	15839/2026
194	D-WP(C)/8116/2022 WP(C)/8116/2022	KETKI DAS MP	SATYA NARAYAN MISHRA (4)	15840/2026
195	D-WP(C)/38705/2026 WP(C)/ /	DIBASA KUMAR BARIK MP	PRATIK DASH	15841/2026
196	D-WP(C)/35150/2026 WP(C)/24897/2026	MECON LTD., JHARKHAND MP	TANMAY MISHRA	15842/2026
197	D-WP(C)/35151/2026 WP(C)/24900/2026	MECON LTD., JHARKHAND MP	TANMAY MISHRA	15843/2026
198	D-WP(C)/35141/2026 WP(C)/24968/2026	MECON LTD., JHARKHAND MP	TANMAY MISHRA	15844/2026
199	D-WP(C)/35145/2026 WP(C)/24972/2026	MECON LTD., JHARKHAND MP	TANMAY MISHRA	15845/2026
200	D-WP(C)/35138/2026 WP(C)/26092/2026	MECON LTD., JHARKHAND MP	TANMAY MISHRA	15846/2026
201	D-WP(C)/35146/2026 WP(C)/26082/2026	MECON LTD., JHARKHAND MP	TANMAY MISHRA	15847/2026
202	D-WP(C)/35143/2026 WP(C)/26094/2026	MECON LTD., JHARKHAND MP	TANMAY MISHRA	15848/2026
203	D-WP(C)/35398/2026 WP(C)/26137/2026	RANU MOHANTY MP	KUNAL KUMAR SWAIN	15849/2026
204	D-WP(C)/12178/2026 WP(C)/9408/2026	SELVEL ADVERTISING PRIVATE LIMITED MP	SKIRKAPATI, SURESH K. DEBNATH SKIRKAPATI, SURESH K. DEBNATH	15850/2026
205	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15851/2026
206	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15852/2026
207	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15853/2026
208	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15854/2026
209	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15855/2026
210	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15856/2026
211	D-WP(C)/38738/2026 WP(C)/ /	LAXMIPRIYA DAS MP	HRITIK RANJAN DASH	15857/2026
212	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15858/2026
213	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15859/2026
214	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15860/2026
215	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	

	WP(C)/22428/2026	MP		15861/2026
216	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/22428/2026	MP		15862/2026
217	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/22428/2026	MP		15863/2026
218	D-WP(C)/33502/2026	DR. SUVENDU KUMAR MOHANTY		
	WP(C)/24477/2026	MP		15864/2026
219	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/22428/2026	MP		15865/2026
220	D-WP(C)/38745/2026	PRADIP KUMAR SUNA	SANAT KUMAR DAS	
	WP(C)/ /	MP		15866/2026
221	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/22428/2026	MP		15867/2026
222	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/22428/2026	MP		15868/2026
223	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/22428/2026	MP		15869/2026
224	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/22428/2026	MP		15870/2026
225	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/22428/2026	MP		15871/2026
226	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/22428/2026	MP		15872/2026
227	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/22428/2026	MP		15873/2026
228	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/22428/2026	MP		15874/2026
229	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/22428/2026	MP		15875/2026
230	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/22428/2026	MP		15876/2026
231	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/22428/2026	MP		15877/2026
232	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/22428/2026	MP		15878/2026
233	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/22428/2026	MP		15879/2026
234	D-WP(C)/38751/2026	NIRANJAN BEHERA	SOUMYA JYOTI BISWAL	
	WP(C)/ /	MP		15880/2026
235	D-WP(C)/38751/2026	NIRANJAN BEHERA	SOUMYA JYOTI BISWAL	
	WP(C)/ /	MP		15881/2026
236	D-WP(C)/38597/2026	NABA KISHORE PANDA	SOMA PATNAIK	
	WP(C)/ /	MP		15882/2026
237	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/22428/2026	MP		15883/2026
238	D-WP(C)/38758/2026	SURYA DAS	SOUMYA JYOTI BISWAL	
	WP(C)/ /	MP		15884/2026
239	D-WP(C)/38759/2026	KRISHNA CHANDRA NIMALU	SOUMYA JYOTI BISWAL	
	WP(C)/ /	MP		15885/2026
240	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/22428/2026	MP		15886/2026
241	D-WP(C)/38759/2026	KRISHNA CHANDRA NIMALU	SOUMYA JYOTI BISWAL	
	WP(C)/ /	MP		15887/2026
242	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/22428/2026	MP		15888/2026
243	D-WP(C)/38598/2026	BIPIN BIHARI NAYAK	BIJAYA KUMAR BEHERA	
	WP(C)/ /	MP		15889/2026
244	D-WP(C)/28965/2026	DEEPAK KUMAR MISHRA	SANTOSH KUMAR DASH	
	WP(C)/21459/2026	MP		15890/2026
245	D-WP(C)/31603/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/22428/2026	MP		15891/2026
246	D-WP(C)/38763/2026	HRUSIKESH MOHAPATRA	SOUMYA JYOTI BISWAL	
	WP(C)/ /	MP		15892/2026

247	D-WP(C)/38764/2026 WP(C)/ /	BHAGABAN MUGULI MP	SOUMYA JYOTI BISWAL	15893/2026
248	D-WP(C)/38764/2026 WP(C)/ /	BHAGABAN MUGULI MP	SOUMYA JYOTI BISWAL	15894/2026
249	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15895/2026
250	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15896/2026
251	D-WP(C)/23518/2024 WP(C)/13953/2024	PINKINA MOHAPATRA MP	ASHOK DAS	15897/2026
252	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15898/2026
253	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15899/2026
254	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15900/2026
255	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15901/2026
256	D-WP(C)/38776/2026 WP(C)/ /	LIFE INSURANCE CORPORATION OF INDIA MP	RAKESH KANJAN BARIK	15902/2026
257	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15903/2026
258	D-WP(C)/27710/2026 WP(C)/19462/2026	RITA PARICHHA MP	SIDHARTH MALLICK	15904/2026
259	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15905/2026
260	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15906/2026
261	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15907/2026
262	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15908/2026
263	D-WP(C)/38786/2026 WP(C)/ /	SRI JAGANNATH WOMEN SELF HELP GROUP MP	ABHIRAM KHUNTIA	15909/2026
264	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15910/2026
265	D-WP(C)/38788/2026 WP(C)/ /	RAMNATH MISHRA MP	JAYASHREE ROUL	15911/2026
266	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15912/2026
267	D-WP(C)/16791/2014 WP(C)/16791/2014	BENUDHAR DALAI MP	M/S.GAJENDRANATH ROUT	15913/2026
268	D-WP(C)/38790/2026 WP(C)/ /	SINGHA BAHINI WOMEN SELF HELP GROUP MP	ABHIRAM KHUNTIA	15914/2026
269	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15915/2026
270	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15916/2026
271	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15917/2026
272	D-WP(C)/31603/2026 WP(C)/22428/2026	UNION OF INDIA MP	AJAY KUMAR ROY	15918/2026
273	D-WP(C)/30848/2026 WP(C)/22836/2026	M/S SUMEET SECURITY SERVICE MP	SASANKA SEKHAR PAIKRAY	15919/2026
274	D-WP(C)/38795/2026 WP(C)/ /	MAA SARBAMANGALA WOMEN SELF HELP GROUP MP	ABHIRAM KHUNTIA	15920/2026
275	D-WP(C)/38794/2026 WP(C)/ /	AMIT KUMAR SETHI MP	ARPIT SIKDAR	15921/2026
276	D-WP(C)/14079/2017 WP(C)/14079/2017	CHIEF COMMISSIONER MP	MR.DILLIP KU. SAHU, MANOJ KUMAR PATI, BISMAY ANAND PRUST	15922/2026
277	D-WP(C)/38801/2026 WP(C)/ /	MAA BINAPANI WOMEN SELF HELP GROUP MP	ABHIRAM KHUNTIA	15923/2026
278	D-WP(C)/38763/2026	HRUSIKESH MOHAPATRA	SOUMYA JYOTI BISWAL	

	WP(C)/ /	MP		15924/2026
279	D-WP(C)/38807/2026	ADITYA KUMAR DAS	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		15925/2026
280	D-WP(C)/38808/2026	DR. HEMANTA KUMAR PATRA	BIREN SANKAR TRIPATHY	
	WP(C)/ /	MP		15926/2026
281	D-WP(C)/38810/2026	M/S.KBB FOOD PRODUCTS PVT.LTD.,BHUBANESHWAR	BANKSWAMY	
	WP(C)/ /	MP		15927/2026
282	D-WP(C)/37288/2025	SUPERINTENDING ENGINEER, NIMAPARA	SHRUTI BRINDHAN, PARGA	
	WP(C)/27377/2025	MP		15928/2026
283	D-WP(C)/38812/2026	DR. SURENDRA BEHERA	BIREN SANKAR TRIPATHY	
	WP(C)/ /	MP		15929/2026
284	D-WP(C)/28947/2026	GANGADHAR BARIK(A)		
	WP(C)/21630/2026	MP		15930/2026
285	D-WP(C)/38817/2026	KADAMBINI ROUTRAY	AJIT KUMAR MOHANTY	
	WP(C)/ /	MP		15931/2026
286	D-WP(C)/38704/2026	GURU CHARAN BINDHANI	ARUN KUMAR PATRA	
	WP(C)/ /	MP		15932/2026
287	D-WP(C)/38821/2026	KALI CHARAN PATTNAIK	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		15933/2026
288	D-WP(C)/38820/2026	VIJAY KUMAR BALA	SUPRATIK ACHARYA	
	WP(C)/ /	MP		15934/2026
289	D-WP(C)/38822/2026	KARNI SAPNA	SOUMIK SPANDAN TRIPATHY	
	WP(C)/ /	MP		15935/2026
290	D-WP(C)/38827/2026	MAA JAGULAI WOMEN SELF HELP GROUP	RAMKRISHN ACHARYA	
	WP(C)/ /	MP		15936/2026
291	D-WP(C)/38829/2026	MANORAMA DAS	SARAT KUMAR ACHARYA	
	WP(C)/ /	MP		15937/2026
292	D-WP(C)/38832/2026	PRAMOD KUMAR MEHER	SANTOSH KUMAR NANDA	
	WP(C)/ /	MP		15938/2026
293	D-WP(C)/38839/2026	GAJULA PADMANABH	SOUMIK SPANDAN TRIPATHY	
	WP(C)/ /	MP		15939/2026
294	D-WP(C)/38842/2026	SUNIL KUMAR PRADHAN	GYANENDRA CHANDRA SWAIN	
	WP(C)/ /	MP		15940/2026
295	D-WP(C)/38843/2026	SUSANTA KUMAR NAYAK	SOUMIK SPANDAN TRIPATHY	
	WP(C)/ /	MP		15941/2026
296	D-WP(C)/38712/2026	BABAMANI SHG	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		15942/2026